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# Sishu Surakhya

The Juvenile Justice Committee  
Orissa High Court



## Quarterly Newsletter

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## DREAM ON LITTLE DREAMER



A Child deserves Freedom & Love



Time to shape up Little Minds



Let the Child Learn, not Earn.



My Childhood, My Dignity.



# Juvenile Justice Committee Orissa High Court



*Hon'ble* **Shri Justice S. K. Mishra**  
Judge, Orissa High Court  
Chairperson, Juvenile Justice Committee



*Hon'ble* **Shri Justice Biswajit Mohanty**  
Judge, Orissa High Court  
Member, Juvenile Justice Committee



*Hon'ble* **Shri Justice S. Pujahari**  
Judge, Orissa High Court  
Member, Juvenile Justice Committee



*Hon'ble* **Shri Justice Biswanath Rath**  
Judge, Orissa High Court  
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*Justice K. S. Jhaveri*



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Hon'ble Shri Justice K. S. Jhaveri  
Chief Justice, Orissa High Court

## MESSAGE

It is a matter of great pleasure for me to know that the Orissa High Court juvenile Justice Committee is going to publish the 4th Issue of the quarterly Newsletter "Sishu Surakhya".

The Juvenile Justice Committee of the High Court has been working vigorously to safeguard the interest of the children, who are in need of care and protection as well as the children, who are in conflict with law. The Committee not only develops programs, policies and strategies to address Juvenile Justice Issues, but also actively involves in the field of dispensation of justice to the children.

In its earlier issues, "Sishu Surakhya" has provided information to the people and researchers on Juvenile Justice Issues which has been found to be immensely beneficial. It is a potent instrument for sensitization of Juvenile Justice Issues where the stakeholders share their ideas, experiences and highlight their achievement.

I hope and trust, our Newsletter will be beneficial to all associated with the Juvenile Justice system.

I wish the publication a grand success.

*K. S. Jhaveri*  
(K.S.JHAVERI)



*Hon'ble Shri Justice S. K. Mishra*

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## MESSAGE



Hon'ble Shri Justice S. K. Mishra  
Judge, Orissa High Court &  
Chairperson, Juvenile Justice Committee

Children are vital to the nation's present and its future. Every child deserves a childhood in all its fullness, free from violence and with the opportunity to flourish as other children do.

I am elated to know that the Fourth issue of the Newsletter "Sishu Surakhya" is going to be published. I am happy to share that it has become a valuable tool in informing people at large about the activities of different stakeholders of the State of Odisha and their effort for effective Implementation of Juvenile Justice.

This issue highlights the State Level Consultation held on 17th & 18th November 2018, an analysis of 4th Round Table Conference held at New Delhi on Juvenile Justice Issues, Success Stories, Hausla 2018, Guidelines framed by the Hon'ble Supreme Court in Nipun Saxena & another Vrs. Union of India and important information focusing the existing scenario on Juvenile Justice Administration in the state and various endeavours taken by the stakeholders and the Juvenile Justice Committee for the betterment of the Children by protecting their rights.

While congratulating the efforts of the Juvenile Justice Committee Secretariat in bringing out the Newsletter every quarter, I sincerely hope that it will continue to sensitize people by disseminating the rights of the children so as to protect the same.

A handwritten signature in black ink, appearing to read 'S.K. Mishra'.

Justice S.K. Mishra

## MESSAGE FROM THE DESK OF EDITOR-IN-CHIEF

*"Children are like buds in a garden and should be carefully and lovingly nurtured, as they are the future of the nation and the citizens of tomorrow."*

**- Jawaharlal Nehru**

The Constitution of India has granted equal rights to all its citizens including children, irrespective of gender, age, caste and economic status. Child rights are mainly categorised into four, covering all aspects of their life, i.e., Right to Survival, Right to Protection, Right to Development and Right to Participation. Several important legislations have been enacted in line with our constitutional provisions to give effect to these rights. Some of the provisions for children are: Article 15(3) that allows the State to make special provisions for children; Article 21A recognises the right of children (6 to 14 years) to free and compulsory education; Article 24 prohibits employment of children below 14 years of age in hazardous employment. The Directive Principles of State Policy, in the form of Article 39 (e) and (f) and Article 45 assigns certain duties on the State; Article 51A (k) imposes a fundamental duty upon parents or guardians to provide opportunities for education of their children or wards, as the case may be. The Constitutional provisions have been greatly influenced by the concept of human rights contained in the United Nations Declaration of Human Rights (UDHR).

One way of promoting and protecting children's rights is by creating awareness and imparting knowledge about these rights and persuading citizens to accept their obligations to uphold them. Building awareness among children about their rights and empowering them to claim these rights is another specific approach of spreading child rights literacy.

The Juvenile Justice Committee plays a proactive role in addressing various issues on Juvenile Justice with regard to knowledge development of key stake holders, review and monitoring the performance of the Juvenile Justice Institutions and dissemination of best practices in order to strengthen Juvenile Justice System in the State of Odisha. In this endeavour, a State Level Consultation was held on November 17th & 18th, 2018 focusing on effective Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015 where the existing scenario on Juvenile Justice Administration in the state was discussed and a state action plan for comprehensive Administration of Juvenile Justice was developed.

In the context of child protection, the Supreme Court in the case of Nipun Saxena vs. Union of India, has played a significant role whereby the Court has framed guidelines for the manner in which the identity of adult victims of rape and children who are victims of sexual abuse should be protected so that they are not subjected to unnecessary ridicule, social ostracisation and harassment. These guidelines framed by the Apex Court has been adopted by the Hon'ble Juvenile Justice Committee as per the instructions imparted in Nipun Saxena & Another Vrs. Union of India & Others [W.P.(C) No. 565/2012].

The Juvenile Justice Committee of the Orissa High Court has undertaken progressive initiatives for effective implementation of the Juvenile Justice (Care & Protection) Act, 2000. The visits by the Juvenile Justice Committee members, Hon'ble Shri Justice Biswanath Rath and Hon'ble Shri Justice K.R.Mohapatra to the children homes have led to discovery of many facts with regard to the surroundings in which the children are living, their needs and the problems they are facing.

To develop the Juvenile Justice system the stakeholders, UNICEF and W & CD Department of Government of Odisha are playing a major role. The National Festival for Children of Child Care Institutions (CCIs) - "Hausla 2018" held at District Level on 5th & 6th November, 2018, at State Level on 11th & 12th November, 2018 and at National Level on 26th-29th, November showed Children of Odisha excelling in almost all the events and the State of Odisha has emerged as Champions.

I am happy to share that the 4th issue of Sishu Surakhya, the quarterly Newsletter of the Juvenile Justice Committee is going to be published and since its inception it has become a valuable tool in informing people at large about the activities of the Juvenile Justice Committee of the Orissa High Court, the different stakeholders of the State of Odisha and their effort for effective Implementation of Juvenile Justice issues.

The cooperation received from the concerned Departments of Government of Odisha and the stakeholders in preserving, protecting, promoting the Rights of the Children is highly encouraging. Their strong commitment to strengthen the Juvenile Justice system is appreciated. Any further suggestions are most welcome.

**Justice B. Mohanty**  
Judge, Orissa High Court

**THE STATE LEVEL CONSULTATION ON EFFECTIVE IMPLEMENTATION  
OF JUVENILE JUSTICE (CPC) ACT, 2015 -  
FOCUS ON ICPS STATUS ON 17TH & 18TH NOVEMBER 2018  
- A REPORT -**

**Sri Pratap Kumar Patra**  
Secretary, JJC, Orissa High Court



(HON'BLE SHRI JUSTICE KALPESH SATYENDRA JHAVERI,  
CHIEF JUSTICE, ORISSA HIGH COURT DELIVERING INAUGURAL ADDRESS)

Hon'ble Shri Justice Kalpesh Satyendra Jhaveri, Chief Justice, Orissa High Court in his inaugural address emphasized that children are invariably needed to be ensured good health, nurture and care. His Lordship highlighted that the Juvenile Justice System in India is based on the principle of promoting, protecting and safeguarding the rights of children up to the age of 18 years. Hon'ble Chief Justice pointed out that although there are various legislations relating to protection and promotion of children are enacted yet implementation of those legislations are key to achieve the objective of Juvenile Justice System.

He asserted that the regular monitoring of Child Care Institutions, NGOs, Open Shelters etc. has to be conducted by the Integrated Child Protection Scheme team and DCPU to ensure that the street, homeless children are provided proper shelter, beds and beddings during the winter season. He further stated that regular training, orientation, awareness and sensitization programmes should be organized for the chairpersons, members of child welfare committee, police officers, doctors of Government hospitals, media, welfare officers and functionaries of CCIs on (i) issues of care and protection of children (ii) protection mechanisms available for children exposed to vulnerable situations. He opined that there should be mass awareness about the rights and benefits of the child and to initiate publicity through advertisement of public notices in the leading newspaper on protection of a child from sexual assault, sexual harassment and pornography.



(HON SHRI JUSTICE SANJAY KUMAR MISHRA, JUDGE, ORISSA HIGH COURT AND CHAIRMAN, JUVENILE JUSTICE COMMITTEE DURING HIS KEYNOTE ADDRESS)

Hon'ble Shri Justice Sanjay Kumar Mishra, Judge, Orissa High Court and Chairman Juvenile Justice Committee in his keynote address mentioned that the State Level Consultation would expose the newly recruited Members of the Child Welfare Committee (CWC) to get ready-hand knowledge on the functioning of Juvenile Justice System. Hon'ble Justice referred to the Annual State Action Plan for the coming year. His Lordship appealed to the Judicial Officers to extend necessary cooperation and support to Dr. Chaturaj, Associate Professor KIIT University for the study on the working of POCSO Act and Prof. Dr. Sri Krishna Deva Rao, National law University through the Centre for Child Rights to undertake the procedures and methods adopted by Juvenile Justice Boards in assessing the mental and physical capacity of children who commit heinous crimes and aged above 16 but below 18 years of age.

He emphasised that for a better future, proper care of children has to be taken today. Unless they are taken good care of, they cannot contribute to the building of the nation. Apart from this, he also asserted that there has been shift in the emphasis of the motto of the Juvenile Justice Board from 'Justice for the Children' to 'Justice with the Children'. According to him the Juvenile Justice Movement is for rehabilitation of the CNCP as well as CCL.



HON'BLE SHRI JUSTICE S.N. PRASAD, MEMBER JUVENILE JUSTICE COMMITTEE WHILE REVIEWING RECOMMENDATION OF REGIONAL JUVNEILE JUSTICE CONSULTATIONS



HON'BLE SHRI JUSTICE B. RATH, MEMBER JUVENILE JUSTICE COMMITTEE WHILE REVIEWING RECOMMENDATION OF REGIONAL JUVNEILE JUSTICE CONSULTATIONS



HON'BLE SHRI JUSTICE K.R. MAHAPATRA, MEMBER JUVENILE JUSTICE COMMITTEE WHILE REVIEWING RECOMMENDATION OF REGIONAL JUVNEILE JUSTICE CONSULTATIONS



HON'BLE JUDGES OF THE HON'BLE COURT



HON'BLE JUDGES OF THE HON'BLE COURT AND OTHER GUESTS



HON'BLE JUDGES OF THE HON'BLE COURT AND OTHER GUESTS



Dr. Nilima Mehta, Resource Person in her deliberation focussed that children constitute vulnerable group of the society. She reiterated that the JJ (CPC) Act 2015 is the most significant legislation for the Child, the JJ Act defined Child based on the United Nations Conventional Rights, and rights based framework focus on entitlement. She emphasised that we as adults need to ensure our mandated responsibility and obligation towards the children. According to her, Child Protection means, protection from neglect, protection from abuse, protection from violence, and protection from exploitation. She makes a statement that one's action is far more important than intentions. She very aptly explained that the best interest of child is not the institutional interest but only the interest of the child. She further emphasised that family and State's responsibility is the primary responsibility. In her opinion the family should be strengthened and for doing so one must prevent family from



disintegration. One must prevent the Child from entering the gate of Juvenile which is like gate keeping the child. Under Non-Institutional care, she believes that small group homes with the institutional care must be set up. Regimental institution is not a proper place for the child to grow up. Child Care institutions should be monitored periodically and, Children have the right to express and participate, inclusion, mainstreaming and empowerment, welfare, protection but ultimate goal is empowerment.

She suggested that family is the best alternative to institutional care, therefore the family must be reached out through various government programmes for financial, mental and emotion strengthening to look over his child. While pointing out the factors why Institutional care as a last alternative she mentioned that it creates emotional deprivation, excessive discipline in which the child's mind doesn't blossom, participatory decision is not there and of course there is lack of attention and anonymity.



(MRS. ANU GARG, PRINCIPAL SECRETARY, W&CD & MS DEPARTMENT)

She narrated about the conditions of two decades back when there were a lot of orphanages and Child Care Institutions and despite of the fact that the intention was for the best interest of children yet since there was no Child Welfare Committee and no District Child Protection Officers, there was difficulty in achieving the aim. She very proudly declared that Children from Child Care Institution got placement in OYO and Burger King Businesses in Hyderabad and Bangalore. She narrated about a past incident where the Collector of Sambalpur put a girl in Orphanage and now the girl under Biju Sishu Yojana recently got married. She emphasised the biggest problem is the coordination among the different stakeholders. She reiterated that this Consultation is the testamentary for best coordination among the stakeholders. She mentioned about the Pari-I and Pari - II and also inspection of CCI's.



Shri Arun Bothra, IPS, Inspector General of Police, Crime Branch appealed to audience to be positive in our approach to work and think about interest of the child. He stated that the 'Pari' Scheme went out with 'Rath' was highly successful and worked out very well



Srikrishna Deva Rao, Vice-chancellor, NLUO, Cuttack reiterated the philosophy and principles of Juvenile Justice Act and POCSO and highlighted the issues like transfer system of Juvenile Justice Board with preliminary assessment above 16 years and alternatives to detention diversion, community service, educational training programme, mediation, Social investigation report etc.

### OPEN HOUSE DISCUSSION



(HON SHRI JUSTICE SANJAY KUMAR MISHRA, CHAIRMAN, HON'BLE SHRI JUSTICE S.N. PRASAD, MEMBER, HON'BLE SHRI JUSTICE B. RATH, MEMBER, HON'BLE SHRI JUSTICE K.R. MAHAPATRA, MEMBER, OF JUVENILE JUSTICE COMMITTEE WITH MRS ANU GARG PRINCIPAL SECRETARY, W&CD & MS DEPARTMENT AND REGHU G DIRECTOR, ICDS)



(PARTICIPANTS IN OPEN HOUSE DISCUSSION)

### TECHNICAL SESSIONS



(SHRI P. K PATRA, SECY, JJC, MRS ANU GARG, SECY, W&CD DEPT , SHRI G. SATAPATHY, DIRECTOR, OJA, & SHRI REGHU G. DIRECTOR, ICDS & SW SITTING OVER TECHNICAL SESSIONS)

### GROUP DISCUSSION & PRESENTATIONS



## CLOSING CEREMONY



(HON'BLE SHRI JUSTICE S.K.MISHRA, FELICITATING HON'BLE SHRI JUSTICE S.N. PRASAD  
ON THE EVE OF TRANSFER OF HIS LORDSHIP AS JUDGE, JHARKHAND HIGH COURT)

In the closing ceremony Hon'ble Shri Justice S.K.Mishra, Judge, Orissa High Court and Chairperson Juvenile Justice Committee made the following suggestions:-

**1. Victim care and support:** Apathy at the medical institutions in providing medical assistance and examination of victims of child sexual abuse are the clear violence of rule of law and against the principles of natural justice. Hon'ble Shri. Justice has insisted to evoplve strategy in providing medical assistance besides conducting medical examination and collection of medical and forensic evidences.

**2. Drawal of panel of Medical Doctors:** A panel of Lady Doctors at the Government Hospitals and Medical Colleges should be drawn with the details of their contact numbers and the list should be made available to all Juvenile Justice Boards, Children's Courts, Child Welfare Committees, District Child Protection Units and Special Juvenile Police Unit including all Police Stations. Whenever, the medical examination is required, advance intimation to the available doctor to be present for such medical examination.

**3. Social Investigation Report:** The participating probation officers and Legal cum Probation Officers to be sensitive towards the report preparation as guided in the presentation and emphasised to study the various factors associated with the child against whom the Social Investigation Report is prepared and the report should be with details of individual care plan and the types of interventions and treatments should be provided.

**4. Parents' reluctance to accept children in conflict with law ordered to release on bail:** Hon'ble Shri. Justice S.K. Mishra has pointed out that the failure is not a report prepared on the family environments and the relationships amongst family members etc. It is for the Probation officers to make a quick assessment upon receipt of report from police under Section 13 and make a report to the JJB. JJB can also order the supervision of offenders during the bail period.

**5. Police registering FIR in petty and serious offences:** Hon'ble Shri. Justice S.K. Mishra pointed out that the Principal Magistrate is duty bound to direct the police to furnish the entries in the station diary and also to furnish the social background report, which would enable the Magistrates to decide the question of bail

**6. Data formation:** Hon'ble Shri. Justice S.K. Mishra pointed out that inadequate data on children should be addressed. Collection of data systematically and dissemination of data at all level should be given priority.

**7. Human Resources:** Paralegal volunteers with Legal Services authority can be used extensively as support persons to render services to children in conflict with law and also victim children.

**8. Convergence** among Judicial academy, Police academy and similar institutions shall enrich knowledge sharing and multi-disciplinary approach to children.

THANK YOU ALL

## SYNOPSIS OF THE VISITS OF HON'BLE MEMBERS OF JUVENILE JUSTICE COMMITTEE, ORISSA HIGH COURT

Hon'ble Shri Justice Biswanath Rath, Judge & Member, Juvenile Justice Committee, Orissa High Court paid a surprise visit to the Children Home at Dhankuada in the district of Sambalpur on 07.09.2018 & 08.09.2018. His lordship observed during the visit that,

- the four girl children, reported to be missing were given proper education, they also were properly taken care of while being equipped with vocational training and placement for maintenance of their livelihood;
- the Children Home in co-operation of the stakeholders of the District did a commendable job in ensuring all the four girl children settle in their lives, and
- all the four girl children had joined in their respective assignments after attaining major hood as per records and the surprise visit ended with a remark "not a case of missing girl children".



Hon'ble Shri Justice K.R. Mohapatra, Judge & Member, Juvenile Justice Committee, Orissa High Court made a surprise visit to the C.C.I. SLAJUS, Asha Kiran Home, Sailashree Vihar, Bhubaneswar on 5th September 2018 and His Lordship observed the following irregularities:

- The security arrangements of the CCI were not adequate.
- The registration certificate was unavailable for verification; hence the validity of registration of the Institution was running with inadequate number of staff.
- There was no plausible explanation or documentary evidence regarding absence of two inmates whose names were recorded in the Attendance Registrar. Appropriate action/step as required under law was directed.
- Against 18 numbers of inmates supposed to be present according to records, 21 inmates were physically present and there was neither any reliable document pertaining to the identity of 3 inmates nor any relevant orders to sustain the explanation of the superintendent. The DCPO also had no information regarding these 3 children and no order of CWC was available regarding the transfer of those inmates. Leveling such incidents as child trafficking, further investigation at appropriate level was instructed.



- The building in which institution runs appeared to be quiet insufficient for the accommodation of inmates and the ambience seemed unhygienic and sordid, not conducive for children.
- The movement register of inmates was incomplete, inadequate, suspicious and needed further investigation at appropriate level.
- Although it was ascertained from the inmates that some technical persons of TCH came to give coaching, which was considered to be unauthorized visits, there was no visitor's register maintained, that seemed unsafe, dubious and questionable considering the presence of the girl children of tender age
- The roof top terrace, where the children played, according to the superintended was found to be quite unsafe for children. There was no outdoor area or extra room for recreation facility of the inmates.
- No routine health test since November 2017 rendered the children susceptible and vulnerable to various diseases.
- The functioning of the Institution was not in accordance with the norms laid down in JJ(CPC) Act, 2015 and Juvenile Justice (CPC) Modern Rules, 2016. Trafficking of the children could not be ruled out and the overall condition of the Institution was not secure, unhealthy, unhygienic and unsafe.



## AN ANALYSIS OF 4TH ANNUAL ROUND TABLE CONFERENCE ON JUVENILE JUSTICE

**Shri Justice Biswanath Rath**

Member, Juvenile Justice Committee, Orissa High Court



**L to R - Ms.Sandhyabati Pradhan,Mr.Rajendra Meher, Justice Sanjay Ku.Mishra, Justice Madan B. Lokur, Justice Biswanath Rath, Mrs.Anu Garg (IAS),Shri Arun Bothra (I.G.Crime) Shri L.N.Nanda ( UNICEF )**

Fourth Annual Round Table Conference on Juvenile Justice (Care and Protection of Children) was held on 1.12.2018 in the Conference Hall of the Ashoka Hotel at New Delhi. Programme commenced with Hon'ble Justice Madan B. Lokur, Chairman, Juvenile Justice Committee, Supreme Court of India, Sri Deepak Gupta, Judge Supreme Court of India, Member, Juvenile Justice Committee, Supreme Court of India, Justice D.N.Patel, Chairman, Juvenile Justice Committee, Jharkhanda, Dr. Yasmin Ali Haque, representative of UNICEF and Sri Rakesh Srivastava, Secretary, Secretary, both of India Child & Women Welfare Department in the Chair in its 1st Session. High Court of Odisha was represented by Justice Sri Sanjay Kumar Mishra, Chairman, Juvenile Justice Committee, Orissa High Court, Justice Sri Biswanath Rath, Member, Juvenile Justice Committee, Orissa High Court along with other dignitaries from the State, such as Mrs. Anu Garg, I.A.S., Principal Secretary, Women Child Welfare Department, Mrs. Sandhyabati Pradhan, Chairperson, SCPCR, Orissa, Sri Arun Bothra, I.G., Crime Branch, Sri Rajendra Meher and Sri Laxmi Narayan Nanda, Representatives, UNICEF, Odisha, and Prof. (D) Srikrishna Deva Rao, the Vice Chancellor of National Law University, Cuttack. In the start of the Conference, a deliberation was made on the inputs put by all the States across the country more particularly on Family and Community care of Child Development and Achievements over the years. It also analysed the possible considerations. Almost all Speakers gave much emphasis on frequent visit of child homes made both for boys and girls keeping in view the atrocities taking place in such houses in some States. Conference also suggested that attempt should also be made for sensitisation of responsibilities of authorities concerned and as well as on benefits made available to the inmates. Conference further suggested for attempt for larger involvement, further to enter into massive campaign for complete awareness. The Conference felt Mujaferpur issue is an eye opener and as such expected all stakeholders should see there is no repetition of such incidents in future. Madam Dr. Ali Haque in her deliberation emphasised on effective participation of all stakeholders. She also suggested that regular visiting child care Institution is the need of hour keeping in view providing proper atmosphere and effective service in the particular institutions.



Justice Madan B. Lokur, Judge, Supreme Court of India in his keynote expressed his anxiety on the slackness of the police in the Juvenile Justice side causing delay in disposal and resolving litigations and disputes and expected a proactive support from police. While appreciating NGOs working in this field expected that NGOs need to continue in their sincere support in the years to come. Justice Madan B.Lokur also observed that POCSO Act recognises the victim of crime and they felt to go a step further. Hon'ble Justice Madan B.Lokur also showed his anxiety in the area of poor infrastructure. His Lordship suggested for adequate space for the purpose, surprise visit at different type of Institutions already in place must be there, His Lordship also suggested for massive social audit with access to information should be evolved. While suggesting for involvement of more beneficiary, he also suggested to have Drop Box placed for receipt of complaint from the inmates but without disclosure of their identity. As a consequence, explanation should also be called for from persons responsible to have child friendly atmosphere in such Institutes. Justice Lokur also recommended Courts as well as Police Stations both for non- institutionalisation of alternative care and strengthening the child protection workforce by Government particularly keeping in view the increase in the child marriage over the years.

Justice D.Gupta, Judge, Supreme Court of India while emphasising the need of proper infrastructure to the institutions already in place also raised his hope of strong co-operation from all stake-holders to see further improvement in the institutions already in place. Considering that Justice Madan B. Lokur is retiring shortly, Justice Gupta requested Justice Lokur to continue his support in this area even after his retirement. Secretary, Central Government present committed the Central Government support wherever it is felt needed and placed to them. In the end of the Conference, keeping in view the retirement of Justice Madan B.Lokur, Judge, Supreme Court meeting thanked Justice Madan B.Lokur for his personal interest over years in the interest of vulnerable children and expected him of continuing with his endeavour and support to the movement even after his retirement this year.

Theme of the day "Abuse to child or neglecting a child is an offence. Let us come forward and attempt together to eradicate the child abuse in order to make the future wonderful".



## PROGRAMMES AND EVENTS

### 1. STATE LEVEL CONSULTATION ON EFFECTIVE IMPLEMENTATION OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015

In addition to the Round table Conferences region wise, the State of Odisha has been regularly organizing consultation meet with stakeholders to discuss and address the specific issues related to Juvenile Justice. The State Level Consultation was held at the State Judicial Academy, Cuttack on 17<sup>th</sup>-18<sup>th</sup> November 2018 with the following objectives:

1. To discuss about the existing scenario on juvenile Justice Administration in the State and explore the ways and means to address the gaps
2. To develop State Action Plan for a comprehensive Juvenile Justice Administrative in the State of Odisha.

The State Level Consultation focused on the effective implementation of Integrated Child Protection Scheme and discussed in details about the perspective action plan for the coming years.

The participants of the Consultation were the Presiding Officers of Children's Courts, Principal Magistrates of Juvenile Justice Boards, Civil Judges on Probation, Public Prosecutors, Distract Child Protection Officers, Legal-cum Probation Officers, Chairpersons/Members of Child Welfare Committees, Special Juvenile Police Unit Personnel, Anti-Trafficking Police Officers, Officers of W & CD Dept. and Faculty Members from NLUO.

Hon'ble Shri Justice Kalpesh Satyendra Jhaveri, Chief Justice, Orissa High Court graced the occasion by inaugurating it. Hon'ble Shri Justice Sanjay Kumar Mishra, Chairperson, Juvenile Justice Committee delivered welcome and keynote address. Ms. Anu Garg IAS, Principal Secretary, W and CD & MS Department highlighted the government initiatives. Hon'ble Shri Justice Sujit Narayan Prasad delivered vote of thanks.

### 2. CELEBRATION OF STATE LEVEL INTER-CCI CHILDREN'S FESTIVAL, HAUSLA-2018

Hausla-2018, an Inter-CCI festival was celebrated for the children residing in Child Care Institutions (CCIs) during November, 2018, at district level from 5<sup>th</sup> and 6<sup>th</sup> November, 2018 and at State Level on 11<sup>th</sup> & 12<sup>th</sup> November, 2018.

The main objective of the event is to provide a national platform for the children from CCIs across India to showcase their talent, to make them realise the hidden talent they possess and to help take it forward in their life. This event has instilled confidence in children to achieve greater heights in life by expressing their creative, academic and physical abilities through various events. The theme for the event was **"Child Safety"**.

The National Festival for Children of CCIs witnessed participation of more than 600 Children drawn from CCIs from 18 states at New Delhi from 26<sup>th</sup>-29<sup>th</sup> November, 2018 in the various events like painting competition, athletics meet, football, chess competition and speech writing as part of the Festival. The Children of Odisha after excelling in almost all the events have emerged as Champions in the Hausla-2018 held in New Delhi with 14 gold medals, 4 Silver medals and bronze medals.



### 3. 4<sup>th</sup> ROUND TABLE CONFERENCE ON JUVENILE JUSTICE

The Fourth Round Table Conference on juvenile justice was held at New Delhi on 1<sup>st</sup> December 2018. The High Court of Orissa was represented by Shri Justice Sanjaya Kumar Mishra, Chairman, juvenile Justice Committee, Orissa High Court, Justice Shri Biswanath Rath, Member, Juvenile Justice Committee, Orissa High Court along with other dignitaries from the state, Mrs. Anu Garg, I.A.S., Principal Secretary, Women & Child Welfare Department, Mrs. Sandhyabati Pradhan, Chairperson, SCPCR, Orissa, Shri. Arun Bothra, I.G.Crime Branch, Shri. Rajendra Meher and Shri. L.N. Nanda, representative, UNICEF, Odisha and Prof.(Dr) Srikrishna Deva Rao, the Vice Chancellor, National Law University, Cuttack. The Theme of the day was ***“Abuse to child or neglecting a child is an offence. Let us come forward and attempt together to eradicate the child abuse in order to make the future wonderful”***.

### 4. BIJU SISHU SURAKHYA YOJANA:

In order to create a safety net for children who are without biological/adoptive parents or legal guardians and children living with HIV/AIDS and found to be the most vulnerable, the State Government has been implementing Biju Sishu Surakhya Yojana since 2016-17. Under this scheme, 568 numbers of children benefited cumulatively and the details are as below:-

- a) 132 children were covered under the support for technical education.
- b) 371 children were covered under the support for meritorious student as encouragement of the sum of Rs. 20,000/- each.
- c) 32 children were covered under the marriage assistance (Male-Rs.40, 000/- and Female – Rs.50, 000/-).
- d) 33 children were covered under the financial assistance for girl child for Support for Sukanya Samrudhi Yojana.

5. **RESCUE, REPATRIATION AND REHABILITATION** : The State has been conducting special drive namely *Operation Muskaan / Operation Smile / Operation Patee* for rescue of missing children within the State and out-side the State since 2015. Till date 526 children have been rescued from other States. Out of which, 488 children have been restored with families and 38 restored in CCIs. Out of which, 260 are continuing education and 155 children are enrolled in vocational training.

6. **OPERATION PAREE I** was undertaken to spread awareness on child sexual abuse and prevention of the same. Local groups, community were mobilized and fourteen vehicles travelled all across the State spreading the message.

7. **OPERATION PAREE II** was undertaken from 16<sup>th</sup> to 30<sup>th</sup> September, 2018. Eight teams comprising of police and DCPU officials visited eight different states for rescue and repatriation of the missing and other vulnerable children of Odisha. 106 children have been rescued from the 8 states.

### 8. MAHAK-2018

The State Level celebration of Children's Day "MAHAK-2018" organised by Odisha State Child Protection Society (OSCPS), Department of Women & Child Development and Mission Shakti was inaugurated on 14<sup>th</sup> November, 2018 at IDCOL Auditorium, Unit-II, Bhubaneswar The event was held at district level on 5<sup>th</sup> November, 2018 and followed by three RDC zones namely Cuttack, Ganjam and Sambalpur on 9<sup>th</sup> November, 2018 and state level on 14.11.2018. Children showed their creativeness through debate and song

competitions and were felicitated with prizes at state level. In the above celebration three children as detailed below also been felicitated for the excellent performance in the different field.

## 9. TRAINING, I.E.C & ADVOCACY

Under Rule 89 of Juvenile Justice (Care & Protection of Children) Model Rules 2016, it has been mandatory for the training and capacity building of all personnel (Govt & Non-Govt.) working under the act. Integrated Child Protection Scheme also envisages enhancing capacities of all functionaries working under ICPS and sensitising members of allied systems including local body, police, judiciary and other concerned departments of state govt. Hence, to ensure training and capacity building of all functionaries and enhance their knowledge on child rights and child protection, different training programmes have been conducted at state level by OSCPS.

- State level consultation workshop on Alternative Forms of Child Care was held with all the District Child Protection Officers (DCPOs) on 31.08.2018 at HHI, Bhubaneswar. The main objective of this event was to give clarity and common understanding on alternative forms of child care; and to prepare a State specific roadmap for promotion of "Foster care and after care" under the framework of the JJ Act 2015.



- Three batches of seven day training for the newly appointed chairpersons and members of the Child Welfare Committees of Odisha were held at National Law University, Cuttack.





- One day orientation programme for Superintendents on Improving Standards of Care in Children's Homes, Observation Homes & Special Homes, Open Shelters was held on 11.09.2018. The main objective of the training was to focus on the standards of care and safety and security of the children living in the institutions.



- An orientation training Programme for the accountants of DCPUs was held from 27.08.2018 to 29.08.2018 at Madhusudan Das Regional Academy of Financial Management. The main objective of this training was to update their knowledge on various guidelines and rules of finance.

**BEST PRACTICE**

Initiative for rehabilitation of orphans

Green passage Yojana for orphans

## Guidelines framed by the Hon'ble Supreme Court of India in Nipun Saxena & Another Vrs. Union of India & Others, W.P.(C) No. 565/2012.

1. No person can print or publish in print, electronic, social media, etc. the name of the victim or even in a remote manner disclose any facts which can lead to the victim being identified and which should make her identity known to the public at large.
2. In cases where the victim is dead or of unsound mind the name of the victim or her identity should not be disclosed even under the authorization of the next of the kin, unless circumstances justifying the disclosure of her identity exist, which shall be decided by the competent authority, which at present is the Sessions Judge.
3. FIRs relating to offences under Sections 376, 376A, 376AB, 376B, 376C, 376D, 376DA, 376DB or 376E of 39 IPC and offences under POCSO shall not be put in the public domain.
4. In case a victim files an appeal under Section 372 CrPC, it is not necessary for the victim to disclose his/her identity and the appeal shall be dealt with in the manner laid down by law.
5. The police officials should keep all the documents in which the name of the victim is disclosed, as far as possible, in a sealed cover and replace these documents by identical documents in which the name of the victim is removed in all records which may be scrutinised in the public domain.
6. All the authorities to which the name of the victim is disclosed by the investigating agency or the court are also duty bound to keep the name and identity of the victim secret and not disclose it in any manner except in the report which should only be sent in a sealed cover to the investigating agency or the court.
7. An application by the next of kin to authorize disclosure of identity of a dead victim or of a victim of unsound mind under Section 228A(2)(c) of IPC should be made only to the Sessions Judge concerned until the Government acts under Section 228A(1)(c) and lays down a criteria as per our directions for identifying such social welfare institutions or organisations.
8. In case of minor victims under POCSO, disclosure of their identity can only be permitted by the Special Court, if such disclosure is in the interest of the child.
9. All the States/Union Territories are requested to set up at least one 'one stop centre' in every district within one year from today.

## Guidelines framed by the Hon'ble Juvenile Justice Committee as per the instructions imparted in Nipun Saxena & Another Vrs. Union of India & Others (W.P.(C) No. 565/2012

1. Police Officer or the Special Juvenile Police Unit receiving complaint as to commission or likelihood of commission of offence under the Act shall forthwith register the same in terms of Section 19 of the Act and furnish a copy free of cost to the child and/or his/her parents and inform the child or his/her parents or any person in whom the child has trust and confidence of his/her right to legal aid and representation and if the child is unable to arrange for his/her legal representation, refer the child to the District Legal Services Authority for necessary legal aid/representation under section 40 of the Act. Failure to register First Information Report in respect of offences punishable under sections 4, 6, 7, 10 & 12 of POCSO shall attract penal liability under section 166-B of the Indian Penal Code as the aforesaid offences are cognate and/or pari materia to the Penal Code offences referred to in the said penal provision.
2. The Police Officer on registration of FIR shall promptly forward the child for immediate emergency medical aid, whenever necessary, and/or for medical examination under section 27 of the Act and ensure recording of the victim's statement before Magistrate under Section 25 of the Act. In the event, the Police Officer or the Special Juvenile Police Unit is of the opinion that the child falls within the definition of "child in need of (sic) care and protection" as defined under Section 2(d) of the Juvenile Justice (Care and Protection of Children) Act, 2000, [as suitably modified by the Juvenile Justice (Care and Protection of Children) Act, 2015 (sic)] the said Police Officer or the Special Juvenile Police Unit shall forthwith forward the child to the jurisdictional Child

- Welfare Committee for providing care, protection, treatment and rehabilitation of the child in accordance with law.
3. Whenever a registration of FIR is reported to the Special Court, the Special Court shall make due enquiries from the investigating agency as to compliance of the aforesaid requirements of law as stated in (1) and (2) above and pass necessary orders to ensure compliance thereof in accordance with law, if necessary.
  4. Officer-in-Charge of the police station and the Investigating Officer in the case including the Special Juvenile Police Unit shall ensure that the identity of the victim is not disclosed in the course of investigation, particularly at the time of recording statement of the victim under section 24 of the Act (which as far as practicable may be done at the residence or a place of choice of the victim or that of his/her parents/custodian, as the case may be), his/her examination before Magistrate under section 25 of the Act, forwarding of the child for emergency medical aid under section 19(5) and/or medical examination under section 27 of the Act.
  5. The Investigating Agency shall not disclose the identity of the victim in any media and shall ensure that such identity is not disclosed in any manner whatsoever except the express permission of the Special Court in the interest of justice. Any person including a police officer committing breach of the aforesaid requirement of law shall be prosecuted in terms of section 23(4) of the said Act.
  6. Trial of the case shall be held in camera in terms of section 37 of the Act and evidence of the victim shall be promptly recorded without unnecessary delay and following the procedure of screening the victim from the accused person as provided in section 36 of the Act. The evidence of the victim shall be recorded by the Court in a child friendly atmosphere in the presence of the parents, guardian or any other person in whom the child has trust and confidence by giving frequent breaks and the Special Court shall not permit any repetitive, aggressive or harassing questioning of the child particularly as to his/her character assassination which may impair the dignity of the child during such examination. In appropriate cases, the Special Court may call upon the defence to submit its questions relating to the incident during cross-examination in writing to the Court and the latter shall put such questions to the victim in a language which is comprehensible to the victim and in a decent and non-offensive manner.
  7. In the event, the victim is abroad or is staying at a far off place or due to supervening circumstances is unable to physically attend the Court to record evidence, resort shall be taken for recording his/her evidence by way of video conference.
  8. The identity of the victim particularly his/her name, parentage, address or any other particulars that may reveal such identity shall not be disclosed in the judgment delivered by the Special Court unless such disclosure of identity is in the interest of the child.
  9. The Special Court upon receipt of information as to commission of any offence under the Act by registration of FIR shall on his own or on the application of the victim make enquiry as to the immediate needs of the child for relief or rehabilitation and upon giving an opportunity of hearing to the State and other affected parties including the victim pass appropriate order for interim compensation and/or rehabilitation of the child. In conclusion of proceeding, whether the accused is convicted or not, or in cases where the accused has not been traced or had absconded, the Special Court being satisfied that the victim had suffered loss or injury due to commission of the offence shall award just and reasonable compensation in favour of the victim. The quantum of the compensation shall be fixed taking into consideration the loss and injury suffered by the victim and other related factors as laid down in Rule 7(3) of the Protection of Children from Sexual Offences Rules, 2012 and shall not be restricted to the minimum amounts prescribed in the Victim Compensation Fund. The interim/final compensation shall be paid either from the Victim Compensation Fund or any other special scheme/fund established under section 357A of the Code of Criminal Procedure, 1973 (sic) or any other law for the time being in force through the State Legal Services Authorities or the District Services Authority in whose hands the Fund is entrusted. If the Court declines to pass interim or final compensation in the instant case it shall record its reasons for not doing so. The interim compensation, so paid, shall be adjusted with final compensation, if any, awarded by the Special Court in conclusion of trial in terms of section 33(8) of the Act.
  10. The Special Court shall ensure that the trial in cases under POCSO is not unduly protracted and shall take all measures to conclude the trial as expeditiously as possible preferably within a year from taking cognizance of the offence without granting unreasonable adjournment to the parties in terms of section 35(2) of the Act.

## FACTS AND FIGURES RELATED TO CHILDREN IN CONFLICT WITH LAW DURING OCTOBER TO DECEMBER 2018

Statistics given below provides information for the period from October to December 2018 in the context of State of Odisha.

### CHILDREN IN CONFLICT WITH LAW

- As many as 400 cases of children in conflict with law were registered during the period between October to December 2018. The District of Khordha (34) Puri (33) Cuttack (30), Ganjam (25) and Sundargarh (24) were stood in top five in the list of thirty districts in terms of registration cases in the Juvenile Justice Board.
- 21.75 % of cases registered were reported for the petty offence, 48.75 % for serious offences and 29.5 % for heinous offences.
- Of the Cases registered, 28.5% of Cases were reported under theft, 15.25 of Cases in rape, 15.75 % of Cases in criminal trespass/ burglary, 6.75% of Cases in Kidnapping & Abduction and 10.25% of Cases in Sexual assault/ outraging modesty.
- Majority of the children in conflict with law apprehended were in the age group of 15-18 years.
- 47.84 % of the children in conflict with law were released on bail whereas 40.69 % children were sent to the observation homes during the pendency of inquiry and 3 no. of children were sent to Special Homes.
- 'Preliminary Assessment' into the heinous offences was made by the JJBs in the cases of 48 children and out of which 41 cases transferred to the Children's Courts.
- 4669 no. of cases remained pending in the Juvenile Justice Boards by December 2018.
- 79 no. of children were sent home after advice or admonition or bail, 3 no. of children were sent to Special Homes, 219 no. of children were acquitted or otherwise disposed of during the period and final order in 4669 no. of cases remained pending as on December 2018.

- 8 no. of children in conflict with law were rehabilitated through After-care program or sponsorship.

### Children in Need of Care and Protection

- 7694 (3656 pending by 1st October 2018 + 4038 newly registered during the quarter) cases of matters relating to children in need of care and protection reported to 31 Child Welfare Committees.
- 3310 children were restored with parents or families.
- 961 children were sent to child care institutions, 193 children were placed in the custody of fit person/ institutions & other types of disposal is 125.
- 95 children were declared legally free for adoption, 47 children were placed in pre-adoption foster care, and 51 children had been placed in adoption. 47 children were taken in In-country adoption and 04 in Inter-Country Adoption.
- 198 Children were provided with sponsorship out of which 103 for preventive sponsorship and 95 for rehabilitative sponsorship.
- Government of Odisha have released grants for 12,88,00,000/- to Child Care Institutions for providing improved quality services.
- 899 Children have been deinstitutionalized & reunited with families/legal guardians.

### Adoption and Sponsorship status from Oct to Dec'2018

- 95 children were declared legally free for adoption, 47 children were placed in pre-adoption foster care, and 51 children had been placed in adoption, 47 children were taken in In-country adoption and 04 in Inter-Country Adoption.
- 198 Children were provided with sponsorship out of which 103 for preventive sponsorship and 95 for rehabilitative sponsorship.



## List of Observation Homes as on 30.10.2018

Sl. No	District	Name and Address of the Organization	Capacity	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto
1	Angul	Observation Home for Boys, Angul,		62	62	0	005/JJ-ANG/2017	30.06.2017	29.06.2022
3	Ganjam	Observation Home for Boys, At-Berhampur, Dist-Ganjam		91	91	0	WCD/CW-CP/29/2017	01.07.2017	30.06.2022
4		Observation Home for Girls, At-Berhampur, Dist-Ganjam		4	0	4	WCD/CW-CP/31/2017	01.07.2017	30.06.2022
5	Sundargarh	Observation Home for Boys, At/Po-Rourkela, Dist-Sundargarh		113	113	0	23/SNG/2017	04.08.2017	03.08.2022
		<b>Total</b>	<b>270</b>	<b>270</b>	<b>266</b>	<b>4</b>			

## List of Special Homes as on 30.10.2018

Sl. No	District	Name and Address of the Organization	Capacity	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto
1	Angul	Special Home for Boys, Angul		6	6	0	006/JJ-ANG/2017	30.06.2017	29.06.2022
3	Ganjam	Special Home for Boys, At-Berhampur, Dist-Ganjam		10	10	0	WCD/CW-CP/30/2017	01.07.2017	30.06.2022
4		Special Home for Girls, At-Berhampur, Dist-Ganjam		0	0	0	WCD/CW-CP/32/2017	01.07.2017	30.06.2022
5	Sundargarh	Special Home for Boys, At/Po- Rourkela, Dist-Sundargarh		2	2	0	23/SNG/2017	04.08.2017	03.08.2022
		<b>Total</b>		<b>18</b>	<b>18</b>	<b>0</b>			

## List of Open Shelter

Sl. No.	District	Name and Address of the Organization	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto
1	Bhadrak	Society for weaker Community, At/Po- Sankarpur, Block- Tihidi, Dist- Bhadrak	26	20	6	83/2006	15.12.2016	28.06.2023
2	Cuttack	Basundhara, Bidanasi, Cuttack-753014	59	30	29	5/2013	27.8.2016	26.8.2021
3	Dhenkanal	Maharshi Dayananda Service Mission, At- Govindapur, Dhenkanal-759027	8	5	3	01/JJ/DKL/2014	01.07.2017	30.06.2022
4	Kalahandi	Nehru Seva Sangha, Parmanandpur, Bhawanipatna, Kalahandi.	13	3	10	013/JJ-KLD/2013	08.09.2016	07.09.2021
5	Keonjhar	Prakalpa, Baniapat, DD College Road, Keonjhar-1	25	9	16	JJ/KJR/005	19.03.2017	18.03.2022
6	Khurda	Viswa Jeevan seva sangh At-K-4/1088, Kalinganagar, Bhubaneswar.	22	0	22	22/2014	15.09.2017	14.09.2022
		Bhairabi Club, At- Kurumapada, Khurda.	15	15	0	21/2014	15.09.2017	14.09.2022
		Ruchika Social service Organization, Plot- 3731/A, Shree Ram, Nagar, Samantarapur, Old Town, BBSR-2.	28	28	0	23/2014	15.09.2017	14.09.2022
7	Koraput	SOVA, Chapar Road, Koraput	18	13	5	KPT/JJ-24/2013	01.04.2016	31.03.2021
8	Nuapada	Nabaprabhat, Khariar, Dist- Nuapada	20	8	12	08/JJ-NUAPADA/2014	01.08.2017	31.07.2022
9	Puri	RUSH, At- Kalimandir Lane, Sarbodaya Nagar, Puri	11	8	3	02/JJ ( C & PC)/Puri	01.12.2017	30.11.2022
10	Sundargarh	DISHA, B-12, Asiyana Colony, Bisra, Dist-Sundargarh, 770036	36	22	14	1 of 2013	01.06.2016	31.05.2019
		<b>Total</b>	<b>281</b>	<b>161</b>	<b>120</b>			

## List of Registered Child Care Institutions as on 30.10.2018

Sl. No.	District	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
1	Angul	1	Athamalik Balashram, At/Po-Athamalik, Angul, Pin-759125 E-mail:- athmallikbalashram@gmail.com/Ph No-9437333703	GIA	23	23	0	006/JJ-ANG/2014	20.06.2017	19.06.2022	
		2	Bajirout Chhatrabas, At/Po-Hakimpada, Dist-Angul, Pin-759143, Email: brcangul@gmail.com/Ph No-9437075927	GIA	58	26	32	004/JJ-ANG/2014	20.06.2017	19.06.2022	
		3	Adrut Children Home, Madanmohanpada, Near Saraswati Sishu Mandir, Po/Dist- Angul, PIN-759122 Email: adrutahome@rediffmail.com/Ph No-9438553647		70	38	32	005/JJ-ANG/2014	20.06.2017	19.06.2022	
		4	Khirood Basini Kanyashram, Katada(Managed by Nari Surakhya Samiti), At-Jamunali, Po-Boinda, Dist-Angul, PIN-759127 E-mail:- nasusa@rediffmail.com/Ph No.-9437079223		19	0	19	001/JJ-ANG/2014	20.06.2017	19.06.2022	
		5	Nabajiban Community Center, At-kendupatana Sahi, Po- Balramprasad, Angul-759128		34	26	8	007/JJ-ANG/2015	24.04.2015	23.04.2018	
		6	Observation Home for Boys, Angul.	GIA	64	64	0	005/JJ-ANG/2017	30.06.2017	29.06.2022	
		7	Special Home for Boys, Angul	GIA	6	6	0	006/JJ-ANG/2017	30.06.2017	29.06.2022	
		8	Adruta Children Home, At-Panchamahala, Near Adarsh Enginnering College, Po/S/Dist-Angul, Pin-759122	GIA	4	3	1	38/30.07.2016	30.07.2016	29.07.2021	SAA
2	Balangir	9	Grammangal pathagar , At/Po-Salepalli, Via-Jarasingha, Dist-Balangir, PIN-767067	GIA	33	23	10	01/2014	16.01.2017	15.01.2020	
		10	Adruta Children Home, At: Chandra Sekhar Nagar, Santipada, P.O-Rajendra College, Balangir		11	11	0	12/2015	08.05.2018	07.11.2018	
		11	Gurukul Saptarshi Seva Shram, dayanand vihar, Deogan, Po-Dhanabhata, Via-Belpada, Block - Patnagarh, Holangir		28	28	0	07/2015	02.04.2018	02.04.2023	
		12	Manabu Kalayan Seva Shram, At-Bagbhola, Po- Rimbuchan, Via- Agalpur) Dist- Balangir		21	0	21	08/2015	02.04.2018	02.04.2023	
		13	Pravritigiri Bal Niketan At- Patharchepa, Opo- Sadeipali, Balangir	GIA	22	7	15	09/2015	02.04.2018	07.04.2023	
		14	Grammangal pathagar , At/Po-Salepalli, Via-Jarasingha, Dist-Balangir, PIN-767067	GIA	6	4	2	38/30.07.2016	05.06.2017	15.01.2020	SAA
		15	Utkal Balashrama, Balasore Sakha, At/Po- Balasore, Email: ganesh.chandra.das12@gmail.com	GIA	160	160	0	01/2013	03.06.2017	02.06.22	
		16	Krushna Sukuri Kanyashram, At/Po-Dhobasila , Nilgiri, Email: kkskaorg@gmail.com	GIA	158	0	158	JJ/BLS/02/2013	03.06.2017	02.06.22	
		17	Mallika Child Welfare Organization, , At-Alada, Po-Kharasahapur, Block-Bahanga, Balasore	GIA	24	24	0	JJ/BLS/06/2006	13.10.15	13.10.18	

Sl. No.	District	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
3	Balasore	18	Maguni Charan Balashram, At/Po-Mathani, Via-Basta, Balasore, Email: mcbmathani@gmail.com	GIA	142	142	0	JJ/BLS/07/2006	13.10.15	14.10.18	
		19	Gandhi Sevashram Iswarlal Sisu Bhawan, At/Po-Jaleswar, Via- Jaleswar, Balasore	GIA	80	49	31	JJ/BLS/05/2013	03.06.2017	02.06.22	
		20	Merrilac Seva Sadan, , At/Po-Balsopalpur, Balasore	GIA	115	0	115	JJ/BLS/04/2013/	03.06.2017	02.06.22	
		21	Pabitra Devi Sisu Bhawan , At-Chinchida, Po- Aghirapada, Via-Oupada, Email: pabitradevisishubhaban@gmail.com	GIA	122	88	34	JJ/BLS/11/2006	03.12.2016	03.12.2018	
		22	Gandhisevasangha, Purubai Kanyashrama, At/Po-Soro, Block-Soro, Email: neelu.root@gmail.com	GIA	214	0	214	JJ/BLS/03/2013	03.06.17	02.06.2022	
		23	Good News of India At-Saraswatipur, Po-Chhanpur Dist Balasore		102	47	55	JJ/BLS/09/2013	03.06.2017	02.06.22	
		24	Orissa Follow Up, Rainbow Child Development Centre At/po-Kurunda Dist -Balasore		78	47	31	JJ/BLS/10/2013	03.06.2017	02.06.22	
		25	Vivek Bharati Sevashram, Dagarpada, Oupada, Balasore		31	31	0	JJ/BLS/08/2013	03.06.2017	02.06.22	
		26	Nirmala sishu Bhawan, Missionaries of Charity, At:Banaparia, Po- Kuruda, Balasore		31	17	14	JJ/BLS/11/2013	03.06.2017	02.06.22	
		27	Good News Dream Centre Hatigarh, Balasore		135	66	69	JJ/BLS/22/2015	14.10.15	14.10.18	
4	Bargarh	28	Kasturaba Gandhi Matru Niketan, Paikmal, Bargarh	GIA	120	87	33	001/JJ-BGH/2015	01.04.2018	31.03.2023	
		29	Happy Home, Champabatipur, Canalpada, Tora, Bargarh		18	18	0	006/JJ-BGH/2015	01.04.2015	31.03.2018	
		30	Shrikrishnanda Ashram, Silat, Attabira, Bargarh		31	31	0	009/JJ-BGH/2015	01.04.2015	31.03.2018	
		31	Mera Upaya Sevashram, Georgegarh, Paikmal, Bargarh		14	6	8	008/JJ-BGH/2015	01.04.2015	31.03.2018	
		32	Good News India Dream Center( Happy and Holi Home), Tora, Bargarh		45	13	32	011/JJ-BGH/2015	01.04.2015	31.03.2018	
		33	Bimala Devi Anathashramm, Khaliapali, Bardol, Bargarh		34	16	18	014/JJ-BGH/2015	20.06.2015	31.03.2018	
		34	Gopahandhu Seva Sadan, Gopalpali, Janked, Ghaisilat, Bargarh	GIA	27	17	10	015/JJ-BGH/2015	04.09.2015	31.03.2018	
		35	Kasturaba Gandhi Matru Niketan, Paikmal, Bargarh	GIA	6	4	2	64 / 16.07.2018	16.07.2018	31.03.2023	SAA
5	Bargarh	36	Mahapurush Ashram, At-Kanjiapal, Po-Khandipada, Via-Dhamnagar, Pin: 756117, Email: saroj.r.nanda@gmail.com	GIA	24	24	0	7/2013	28.06.2017	27.06.2020	
		37	Shanti Ashram, At-Haripur, Po-Tihidi, Block- Tihidi, Email: subirnayak_3@gmail.com	GIA	50	15	35	10/2013	28.06.2017	27.06.2020	
		38	Gandhi Orissa Balashram At/Po-Bhadrak, 756181, Email: gandhiodishabalashram@gmail.com	GIA	210	210	0	8/2013	28.06.2017	27.06.2020	
		39	Yogi Rushi Lachhman Das Sishu Ashram, At/Po-Dolasahi, Block-Tihidi, 756127, Email: yrlds@gmail.com	GIA	50	50	0	5/2013	28.06.2017	27.06.2020	

Sl. No.	District	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
5	Bhadrak	40	Utkalmani Daridranarayan Seva Mandir, At-Chandiapada, Po-Langudi, Ps/Dist: Bhadrak, Email: rcjenautkalmanischamandira@gmail.com	GIA	50	50	0	6/2013	28.06.2017	27.06.2020	
		41	ASHYANA, Society for weaker Community, At/Po- Sankarpur, Block-Tihidi, Dist-Bhadrak, Email: swebdkodisha@gmail.com	GIA	28	6	22	83/2006	15.12.2016	28.06.2023	Open shleter
		42	VASTHALAYA, At- Januganj, PO/Dist- Bhadrak		17	7	10	140/2012	25.11.2016	28.06.2018	
		43	Manavseva Kanyashram, AT-Pagada, Po- Chandi Gaon, Dist- Bhadrak		23	0	23	4/2013	28/06/2016	28.06.2018	
		44	Fellowship, Tarini Bhawan, Santhia, Bhadrak		18	4	14	1/2013	28.06.2016	27/06/2017	
6	Boudh	45	Rama Krishna Balashrama, At/po-Bimarsinghpur, Boudh	GIA	76	36	40	19/WCTD/2006	01.12.2017	30.11.2022	
		46	Harvest Blessing Home, At- Butupali (ward no. 17) Narayanpur road, Po- Butupali, Boudh		16	16	0	01/DCPU/2015	01.12.2017	30.11.2022	
7	Cuttack	47	Utkal Balashram, Nuaipada, Cuttack-753010	GIA	112	112	0	1/2013	27.8.2016	26.8.2021	
		48	Basundhara, Bidanasi, Cuttack-753014	GIA	76	28	48	5/2013	27.8.2016	26.8.2021	
		49	Servants Of India Society, Choudwar, Cuttack-754071	GIA	94	57	37	3/2013	27.8.2016	26.8.2021	
		50	Loknayak Club, Patapur, Banki, Cuttack-754008	GIA	28	16	12	26/2014	19.05.2017	18.05.2022	
		51	Swami Bichitrananda Kalyan Ashram, Dagarpada, Cuttack-753003	GIA	28	28	0	4/2013	27.8.2016	26.8.2021	
		52	KGNM Trust, Satyabhampapur, Cuttack-754200	GIA	43	0	43	2/2013	27.8.2016	26.8.2021	
		53	Swapneswar Balashram, Boilo, Parunahat, Kishore nagar-754131	GIA	49	49	0	22/2014	19.05.2017	18.05.2022	
		54	International Indecency Prevention Movement, Sobhaniyanagar, Abhinav Bidanasi, Cuttack	GIA	53	0	53	24/2014	19.05.2017	18.05.2022	
		55	Maa Bindhyabasini Anatha Sikhyashram, Jagannathpur, Ilfinda, cuttack-754032	GIA	87	52	35	25/2014	18.05.2017	17.05.2022	
		56	NIRMAN, Makerbag Sali, Canal road, po-Buxibazar, Cuttack-753001		100	60	40	09/2013	27.8.2016	26.8.2021	
		57	Love Charity Childrens Home, At-near Hanuman Mandir, Bidanasi, Cuttack 753014		39	28	11	11/2013	27.8.2016	26.8.2021	
		58	ORISSA Children's Orphanage, Bidanasi, CUTTACK-753014		16	5	11	18/2013	27.8.2016	26.8.2021	
		59	Jashoda Sadan Charitable Trust, College Square, Cuttack-753003		37	26	11	07/2013	27.8.2016	26.8.2021	
		60	Jehovah Jireh Childrens Home, At- Tulushipur Police colony, Cuttack, 753008		44	44	0	12/2013	27.8.2016	26.8.2021	
		61	ADRUTA Children Home(A unit of RAWA Academy), Tulaspur, P.S-Chhandin Chowk, Cuttack-751017		8	0	8	27/2014	10.06.2014	09.06.2017	
		62	Dearmy Home Trust , At- Bhagatpur, Tangi, Cuttack		20	0	20	33/2015	22/09/2015	22/09/2018	
		63	BAPUJI SISHU MANDIR, Swarnakshetra, Mahangn Pin-754206		19	19	0	36/2015	27/03/2015	26/03/2018	
		64	Save a Life Ministries, At-Tulasipur, Cuttack		25	10	15	39/2015	23.11.2016	23.10.2021	
		65	VAROSA Ashram, At- Mangarajpur, Choudwar, Cuttack		24	0	24	43/2015	14.10.2016	13.10.2021	

Sl. No.	District	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
		66	Basundhara, Basundhara Nagar, Abhinaba Bidanasi, Cuttack - 753014, Orissa	GIA	17	6	11	30/23.06.2015	09.05.2015	08.05.2018	SAA
		67	Servants of India Society, At- Choudwar, PO- Kapaleswar, PS- Choudwar, Dist- Cuttack, Pin-754 071	GIA	4	3	1	55/05.06.17	01.01.2017	26.08.2021	SAA
		68	Basundhara, Bidanasi, Cuttack-753014		25	15	10	5/2013	27.8.2016	26.8.2021	Open shelter
	Deogarh	69	SUPPORT, Rathadanda, Purunagarh Deogarh	GIA	18	10	8	DGII/SW-01/2012-13	04.03.2016	03.03.2019	
		70	SEVADIAM, Rengalbeda, Reamal, Deogarh		22	22	0	002/JJ-DGII/2015	01.11.2015	31.10.2018	
		71	DISHA, Temporary shelter home, Infront of IG stadium, Telecom Colony, Deogarh		5	1	4	003/JJ-DGII/2016	19.02.2016	18.02.2019	
		72	SUPPORT, Rathadanda, Purunagarh Deogarh	GIA	2	1	1	62/29.03.18	29.03.2018	03.03.2019	SAA
	Dhenkanal	73	Maharshi Dayananda Service Mission, At- Govindapur, DKL-759027	GIA	103	50	53	01/JJ/DKL/2014	01.07.2017	30.06.2022	
		74	Adruta Children's Home, At- Deulasahi Jubile Town, DKL-759001		28	28	0	04/JJ/DKL/2014	27.03.2015	26.03.2018	
		75	Biswa Kuntala Children's Home, At- Mahukapada, Bakadiabandha, DKL-759027		37	11	26	03/JJ/DKL/2014	27.03.2015	26.03.2018	
		76	Maharshi Dayananda Service Mission, Mouza-Kathagada, PS-Town PS, Po/Dist- Dhenkanal, Pin-759001	GIA	19	4	15	61/30.12.17	01.07.2017	30.06.2022	SAA
		77	Maharshi Dayananda Service Mission, At- Govindapur, DKL-759027	GIA	9	3	6	01/JJ/DKL/2014	01.07.2017	30.06.2022	Open shelter
	Gajapati	78	Nissan Shalom Children Home, At/po- Gumma, Gajapati		38	38	0	13/GJP/2014	22.01.2017	21.01.2022	
		79	Navajeevan Blind Relief Centre, At- Dandamala Street, Po- Paralakhemundi, Gajapati		90	36	54	15/GJP/2014	22.01.2017	21.01.2022	
		80	Vivekananda Residential Hostel, Ar- S. Uruda, Po- Garabandha Gosani, Gajapati		22	22	0	28/GJP/2016	18.01.2017	17.01.2022	
		81	Sri Jagannath Niketan, At-R. sitapur, Gosani, Gajapati		32	32	0	5/2013	26.09.2016	25.09.2021	
		82	Indian Gospel Ministries, At/po- Rayagada, Gajapati		95	76	19	08/2013	21.10.2017	20.10.2021	
		83	Day Star Home for Destitute Kids, At- Jarrau, Po-Govindapur, Mohana, Gajapati	GIA	22	22	0	27/Gjp/2015	20.03.2018	20.03.2023	
		84	Nissan Shalom Children Home, At/po- Gumma, Gajapati	GIA	11	3	8	59/02.01.2018	02.01.2018	21.02.2022	SAA
		85	Utkal Balashram, Gosaninagar, Brahmapur, Ganjam	GIA	71	0	71	WCD/CW-CP-GJM-12/14	01.09.2017	30.08.2022	
		86	Divine Life Society, Bahinipati, Ganjam	GIA	58	58	0	WCD/CW-CP-GJM-06/14	01.09.2017	30.08.2022	
		87	RCM Boys, Sorada, Ganjam	GIA	60	60	0	WCD/CW-CP-GJM-14/14	01.09.2017	30.08.2022	
		88	Sraddha Sanjivani, Gopalpur on Sea, Ganjam	GIA	41	20	21	WCD/CW-CP-GJM-10/14	01.09.2017	30.08.2022	

Sl. No.	District	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
11	Ganjam	89	Balmikeswar Anashram, Dharakote, Ganjam	GIA	73	40	33	WCD/CW-CP-GJM-11/14	01.09.2017	30.08.2022	
		90	Nirmala Sisu Bhaban, Baikunthanagar, Brahmapur		21	11	10	WCD/CW-CP-GJM-15/14	01.09.2017	30.08.2022	
		91	Navajeeban Sevashram, Konisi, Ganjam		64	30	34	WCD/CW-CP-GJM-23/15	24.01.2015	23.01.2018	
		92	Observation Home for Boys, At- Berhampur, Dist-Ganjam	GIA	78	78	0	WCD/CW-CP/29/2017	01.07.2017	30.06.2022	
		93	Observation Home for Girls, At-Berhampur, Dist-Ganjam	GIA	3	0	3	WCD/CW-CP/31/2017	01.07.2017	30.06.2022	
		94	Special Home for Boys, At-Berhampur, Dist-Ganjam	GIA	10	10	0	WCD/CW-CP/30/2017	01.07.2017	30.06.2022	
		95	Special Home for Girls, At- Berhampur, Dist-Ganjam	GIA	0	0	0	WCD/CW-CP/32/2017	01.07.2017	30.06.2022	
		96	Utkal Balashram, Gosaninuagam, Brahmapur, Ganjam	GIA	5	2	3	41/30.07.2016	30.07.2016	29.07.2021	SAA
12	Jagatsingpur	97	Sishu Ashram, At/Po-Jagatsinghpur, Email: sishu_ashram2007@yahoo.com	GIA	67	19	48	01/JSP/2013	30/09/2016	29.09.2019	
		98	Sri Lokanath Sikshyashram , Paradeep, Kujanga, Dist- Jagatsingpur, Email:	GIA	48	17	31	02/JSP/2013	30/09/2016	29.09.2019	
		99	Sishu Ashram, At/Po-Jagatsinghpur, Email: sishu_ashram2007@yahoo.com	GIA	3	2	1	63 / 09.07.2018	09.07.2018	29.09.2019	SAA
13	Jajpur	100	Utkala Balashram, At/po/Dist-Jajpur	GIA	66	66	0	01/2013.	30.8.2016	29.8.2019	
		101	Baladevjeev Sevashram, Alkund Nuagaon, Via- Pripur, Jajpur	GIA	56	23	33	02/2013.	30.8.2016	29.8.2019	
		102	Nation, At-Budhakendua, Po- Kalakala, Bia- Bayree, Dist-Jajpur		45	20	25	03/2013.	30.8.2016	29.8.2019	
		103	Annapurna Child Care Home, At-Rampas, Po Jajpur Road, Dist-Jajpur-755019		22	10	12	01/JJ-JPR/2015	31.03.2015	30.03.2018	
		104	AMAGHARA, At- Sasanpurusottampur, Po/Ps-Budachana, Jajpur-754296		17	17	0	02/JJ-JPR/2015	1.11.2015	30.10.2018	
		105	Utkala Balashram, At/po/Dist-Jajpur	GIA	7	3	4	56/05.06.17	05.06.17	29.09.2019	SAA
14	Jharsuguda	106	Mercy Memorial Children Home,(DANIELS) Brajrajnagar,Jharsuguda		14	6	8	JJ/JSG/2/2013	12.01.2016	30.11.2019	
		107	Thakkar Bappa Sevasadan Gurakhai, Belpahad, Jharsuguda	GIA	38	22	16	JJ/JSG/43/2013	12.01.2016	30.11.2019	
		108	Mercy Memorial Children Home,(DANIELS) Brajrajnagar,Jharsuguda	GIA	4	0	4	58/ 16.09.2017	16.09.2017	30.11.2019	SAA
		109	Banabasi Seva Samiti, Dongriguda, Deypur, Kalahandi	GIA	40	40	0	001/JJ-KLD/2013	08.09.2016	07.09.2021	
		110	New Life Power Gospel Fellowship, Boring Padar, Kesinga, Kalahandi.		27	4	23	002/JJ-KLD/2013	08.09.2016	07.09.2021	
		111	Jasoda Anatha Ashram, Gambhariguda, Dharmagarh, Kalahandi.	GIA	49	21	28	004/JJ-KLD/2013	08.09.2016	07.09.2021	
		112	Bal Gopal Seva Niketan, Kantabanji, Kesinga Road, Bhawanipatna, Kalahandi.	GIA	58	58	0	006/JJ-KLD/2013	08.09.2016	07.09.2021	

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15	Kalahandi	113	5	Good News Dream Centre, Dengsargi, Sergarh, Narta, Kalahandi.		62	24	38	008/JJ-KI.D/2013	08/09/2016	07/09/2021	
		114	6	Navjeevan Orphan/ Blind Children Home, Golamunda, Kalahandi.		36	14	22	009/JJ-KI.D/2013	08.09.2016	07.09.2017	
		115	7	Nehru Seva Sangha, Parmanandpur, Bhawanipatna, Kalahandi.	GIA	109	47	62	013/JJ-KI.D/2013	08.09.2016	07.09.2021	
		116	8	Dr. B.R. Ambedkar Seva Anatha Ashram, Pandkul, Golamunda, Kalahandi.	GIA	51	24	27	017/JJ-KLD/2013	08.09.2016	07.09.2021	
		117	9	Emmanuel Ministries of India Dharmagarh, Kalahandi.		95	43	52	022/JJ-KLD/2013	30.03.2018	29.03.2023	
		118	10	"Navjeevan Seva Mandal" At/po-Boring Padar, Kesinga, Dist-Kalahandi		40	20	20	026/JJ-KI.D/2015	08.09.2016	07.09.2017	
		119	11	"A.I.T.C Boys Home" At- Burat, Via- M.Rampur, Dist-Kalahandi.		25	25	0	028/JJ-KI.D/2015	30.03.2018	29.03.2023	
		120	12	PRAYAS managed by VISION, Sambhunagar Pada, Bhawanipatna, Kalahandi		12	7	5	031/JJ-KI.D/2015	17-06.2017	16.06.2022	
		121	13	Nehru Seva Sangha, Parmanandpur, Bhawanipatna, Kalahandi.	GIA	31	11	20	032/JJ-KI.D/2016	08.09.2016	07.09.2021	Open shlter
		122	14	Jasoda Anatha Ashram, Gumbhariaguda, Dharmagarh, Kalahandi.	GIA	1	0	1	46/24.01.17	24.01.2017	07.09.2021	SAA
		123	15	Nehru Seva Sangha, Parmanandpur, Bhawanipatna, Kalahandi.	GIA	47	19	28	45/08.11.2016	15.07.2016	14.07.2021	SAA
16	Kandhamal	124	1	Banabasi Seva Samiti, Au/Po-Baliguda, Kandhamal	GIA	150	73	77	01/JJ-KDML/2014	22.01.2014	21.01.2020	
		125	2	Banabasi Seva Samiti, Rabingia Branch, Au/Po-Rabingia, Kandhamal	GIA	50	50	0	02/JJ-KDML/2014	22.01.2014	21.01.2020	
		126	3	Banabasi Seva Samiti, Jaikikia, Po- Bataguda, Kandhamal	GIA	50	50	0	03/JJ-KDML/2014	22.01.2014	21.01.2020	
		127	4	Subhadranshubat Seva Sadan, Au/Po-G, Udayagiri, Kandhamal	GIA	200	0	200	04/JJ-KDML/2014	22.01.2014	21.01.2020	
		128	5	R.C.M Sishu bhawan, Mandasore, Kandhamal	GIA	60	60	0	05/JJ-KDML/2014	22.01.2014	21.01.2020	
		129	6	St.Catherines House, Raikia, Kandhamal	GIA	25	12	13	06/JJ-KDML/2014	22.01.2014	21.01.2020	
		130	7	Gopabandhu Children's Home, Au/Po-Kendupadar, Phulbani, Kandhamal	GIA	25	25	0	07/JJ-KDML/2014	22.01.2014	21.01.2020	
		131	8	Vikash Parishad (Binoba Balashram), Au/Po-Sarangada, Kandhamal		28	0	28	08/JJ-KDML/2014	22.01.2014	21.01.2020	
		132	9	Vivekanada Children Home, High Hope Society, At-Kauguda Po- Kartagarh Dist-Kandhamal		50	32	18	09/JJ-KDML/2014	22.01.2014	21.01.2020	
		133	10	Peter & Paul Happy Home, At MulaGudari, Po-Gudari, Via-Phulabani, Dist-Kandhamal		152	55	97	10/JJ-KDML/2014	22.01.2014	21.01.2020	
		134	11	Good News Dream Centre, Bahusuga, G. Udayagiri, Khundmak		60	30	30	18/JJ-KDML/2015	11.08.2015	10.08.2018	
		135	12	Sishu Manin Sadan, Gudripodi, G. Udayagiri, Khundhamal		50	0	50	19/JJ-KDML/2015	11.08.2015	10.08.2018	
		136	13	AHEAD Childrens Home, Nanda, G. Udayagiri, Khundmal		50	25	25	20/JJ-KDML	11.08.2015	10.08.2018	
		137	14	House of Hope, C/O- Vission India, Kalinga, Kandhamal		100	50	50	21/JJ-KDML/2015	11.08.2015	10.08.2018	
		138	15	House of Love Managed by Living Stone Ministry, Barkhama, Kandhamal		40	20	20	23/JJ-KDML/2015	11.08.2015	10.08.2018	
		139	16	Adbasi Grace Girls Hostel, Nuaganon, Kotagarh		60	0	60	24/JJ-KDML/2015	11.08.2015	10.08.2018	

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		140	17 House of Hope, C/o- Sharon, Jamijhor, Kandhamal		102	50	52	16/JJ-KDML/2015	11.08.2015	10.08.2018	
		141	18 Banabasi Seva Samiti, At/Po-Baliguda, Kandhamal	GIA	49	20	29	53/05.06.2017	22.01.2017	21.01.2020	SAA
17	Kendrapada	142	1 Pallisri Mahila Samiti, At/Po-Korusa, Block- Garadpur, Email: pallisripallisri@yahoo.co.in	GIA	101	0	101	K.N.D/001/JJA-2013	01/11/2016	31.10.2021	
		143	2 Lutheran Mahila Samiti, At/Po-Patalipanka, Via: Kujanga, 754141, Email:lms.patalipank@yahoo.com	GIA	81	0	81	K.N.D/002/JJA-2013	01/11/2016	31.10.2021	
		144	3 Lutheran Mahila Samiti, At/Po-Patalipanka, Via: Kujanga, 754141, Email:lms.patalipank@yahoo.com	GIA	1	0	1	51/10.05.2017	01.11.2016	31.10.2021	SAA
		145	4 Pallisri Mahila Samiti, At/Po-Korusa, Block- Garadpur, Email: pallisripallisri@yahoo.co.in	GIA	11	1	10	47/24.01.2017	07.05.2016	31.10.2019	SAA
18	Keonjhar	146	1 Adruta Children's Home, Mining Road, Keonjhar		27	27	0	JJ/KJR/006	31.10.2015	30.10.2018	
		147	2 Ashribad Boys Home, Mining Road, Keonjhar		78	78	0	JJ/KJR/13	31.10.2015	30.10.2018	
		148	3 BishnuPriya Balashram, Chenapadi, Hatadhihi, Keonjhar	GIA	141	141	0	JJ/KJR/001	19.03.2017	18.03.2022	
		149	4 Manoj Manjari Sishu Bhawan, Mining Raod, Keonjhar	GIA	100	53	47	JJ/KJR/002	19.03.2017	18.03.2022	
		150	5 Devine Onkar Vivekanda Ashram, Saikul, Ghasipuar, Keonjhar		104	51	53	JJ/KJR/010	31.10.2015	30.10.2018	
		151	6 Ramadevi Village Development Organisation, Telkoi, Keonjhar		20	11	9	JJ/KJR/12	31.10.2015	30.10.2018	
		152	7 Self Realisation Mission, Trilochanpur, Ghasipura, Keonjhar		27	12	15	JJ/KJR/14	19.03.2017	18.03.2022	
		153	8 Prakaipa, Baniapat, DD College Road, Keonjhar-I	GIA	15	7	8	JJ/KJR/005	19.03.2017	18.03.2022	Open shlter
		154	9 Manoj Manjari Sishu Bhawan, Mining Raod, Keonjhar	GIA	12	5	7	54/05.06.2017	29.05.2017	18.03.2022	SAA
		155	10 Self Realisation Mission, At-Banamunda Sahi, Po-Ghasipura, Via-Aanandapur, Dist- Keonjhar, Pin-	GIA	7	1	6	49/27.03.2017	27.03.2017	18.03.2022	SAA
		156	1 Nehru Seva Sangha, Children's Home, At/Po-Banpur, Khurdha	GIA	84	43	41	30/2014	15.09.2017	14.09.2022	
		157	2 SOS Children Village, Khandagiri, Bhubaneswar	GIA	145	66	79	20/2014	15.09.2017	14.09.2022	
		158	3 Adrut Children Home for Boys, Managed by Rawa Academy Gadakana, Mancheswar, BBSR-751017		31	31	0	9/2013	15.09.2017	14.09.2022	
		159	4 Palli Unnayan Seva Samiti, Naharakanta, Ps. Mancheswar, Khurdha		221	7	214	8/2013	15.09.2017	14.09.2022	
		160	5 Subhadra Mohatab Seva Sadan, At- Kolathia, Po- Aiginia, Khurda	GIA	57	3	54	26/2014	05.04.2017	04.04.2022	
		161	6 Missionary of Charity, (Nirmal Sishu Bhawan) Plot No-13 Satya Nagar BBSR		18	4	14	24/2014	15.09.2017	14.09.2022	



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19	Khurda	162	7 Open Learning System, Plot No- G3/A-1, Gadakan Mauza, Mancheswar Rly Colony Bhubaneswar - 751017	GIA	19	7	12	28//2014	15.09.2017	14.09.2022	
		163	8 Aama Ghar (Mission Ashra), Plot- No. 64m Bhagbanpur Instrucial Estate, Patrapada, BBSR		32	13	19	14/2014	15.09.2017	14.09.2022	
		164	9 ASHRAYA (Handicapped Welfare Organisation, Dumduma, BBSR 9439490154		44	36	8	35/2015	30.01.2015	15.09.2017	
		165	10 Prativa Anatha Ashram,Jadupur, Dumduma, BBSR 9338448456		32	32	0	36/2015	15.09.2017	14.09.2022	
		166	11 Divya Jyoti Seva Ashram, Plot no. H- 446/3360,Udayagiri Vihar, Po- Patrapada, BBSR		45	28	17	33/2015	15.09.2017	14.09.2022	
		167	12 Sri Sri Maa Anand Ashram, Damana, plot no: 440/5046, near kalu pada: sekakendra, BBSR-16 9437347102		71	56	15	32/2015	30.01.2015	15.09.2017	
		168	13 Aadruta Children Home for Girls, At- Bhagabati pur, Near Deras Road, Po- Kantabada, Khordha 9438553647,0674 2748507		70	0	70	31/2015	15.09.2017	14.09.2022	
		169	14 Jivan Jyoti Seva Ashram For Boys & Girls , Khandagiri bari, , BBSR		46	46	0	56/2015	15.09.2017	14.09.2022	
		170	15 Viswa Jeevan seva sangha (OS), At- K-4/1088, Kalinganagar,	GIA	29	0	29	22/2014	15.09.2017	14.09.2022	Open shlter
		171	16 Bhairabi Club(OS), At- Kurumapada, Khurda.	GIA	21	21	0	21/2014	15.09.2017	14.09.2022	Open shlter
		172	17 Ruchika Social service Organization (OS), Plot- 3731/A, Shree Ram, Nagar, Samantarapur, Old Town,	GIA	25	5	20	23/2014	15.09.2017	14.09.2022	Open shlter
		173	18 Subhadra Mahatab Seva Sadan, At. Kolathia, P.O.-Aigania, Khandagir, Bhubaneswar,Khurda Orissa,Pin-	GIA	44	20	24	60/30.12.2017	16.09.2017	04.04.2022	SAA
				174	1 Sarvodaya Samiti, At/Po- Gandhinagar,Dist: Koraput,Ph: 91-6852- 251417,Email: samiti@bsnl.in	GIA	50	41	9	KPT/JJ-05/2013	01/04/2016
		175	2 Pedavalda Gramadani Sangha (Jaganath Balashram) At/Po- Pedavalada, Via: Bandhugaon, Dist: Koraput,	GIA	25	23	2	KPT/JJ-03/2013	01/04/2016	31.03.2021	
		176	3 Children's Home, Jeypore, Parabada, At/Po-Jeypore, Koraput	GIA	25	25	0	KPT/JJ-02/2013	01/04/2016	31.03.2021	
		177	4 SOVA,ASTHA Children's Home, At/Po: Soil Conservation Office, NH-26, Koraput	GIA	25	12	13	KPT/JJ-01/2013	01/04/2016	31.03.2021	
		178	5 Integrated Development Society, Dasamanthpur, Dist: Koraput, Pin: 765028,Tel: 06852-259641,Email: idskoraput@gmail.com	GIA	60	27	33	KPT/JJ-04/2013	01/04/2016	31.03.2021	
		179	6 Blessing Childrens home, Ramgiri Baipariguda, Koraput		35	35	0	KPT/JJ-8/2013	01/04/2016	31.03.2021	
		180	7 Esther girls home, Adarsanagar, Semiliguda, Koraput		13	0	13	KPT/JJ-9/2013	01/04/2016	31.03.2021	

Sl. No.	District	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
20	Koraput	181	Jeevanjoti boys Hostel, At-Laxmipur, Laxmipur, Koraput		28	28	0	KPT/JJ-10/2013	01/04/2016	31.03.2021	
		182	Missionaries of charity, Nirmala sishubhaban, Deepti Niwas, Koraput		16	9	7	KPT/JJ-11/2013	01/04/2016	31.03.2021	
		183	Charity Outreach, Bagraguda, Koraput-764020		27	20	7	KPT/JJ-12/2013	01/04/2016	31.03.2021	
		184	Deborah Orphanage, At-Lingaraj Nagar, Jeypur, Koraput		16	4	12	KPT/JJ-25/2013	01/04/2016	31.03.2021	
		185	Salom Child Development centre, Nigamaniguda, Dumuripur, Koraput.		134	84	50	KPT/JJ-26/2013	01/04/2016	31.03.2021	
		186	The Life Foundation, Souraguda, Jeypur, Koraput		34	16	18	KPT/JJ-30/2013	01/04/2016	31.03.2021	
		187	Jacob Well foundation Rejoice Children care centre, Mastipur, Koraput		101	48	53	KPT/JJ-29/2013	01/04/2016	31.03.2021	
		188	Win India Mission, At- Borigumma, PO-Borigumma, Dist-Koraput		41	0	41	KPT/JJ-34/2015	01.11.2015	31.10.2018	
		189	Regaland Care Center & Ministry (grace home), At- Bhelapur, Po- Mathapur Koraput		18	10	8	KPT/JJ-33/2015	01.11.2015	31.10.2018	
		190	Good News Dream, At/po- Boipariguda, dsit- Koraput		87	45	42	KPT/JJ-32/2015	01.11.2015	31.10.2018	
		191	Fathers House "Odisha", At- Mission Compound, Po/Dist- Koraput		29	17	12	KPT/JJ-31/2015	01.11.2015	31.10.2018	
		192	SOVA. Open Shelter, Chapar Road, Koraput	GIA	19	13	6	KPT/JJ-24/2013	01.04.2016	31.03.2021	Open shelter
		193	I.D.S. At/Po-Dasamanpur, Dist-Koraput, State- Odisha, Pin-764028	GIA	36	25	11	KPT/JJ-04/2013	01.04.2016	31.03.2021	SAA
21	Malkangiri	194	T.S.R.D.Educational Complex, At-Markelguda, Po-Tamasa Dist-Malkangiri		186	0	186	CCIR09/MKG/2013	01/10/2016	01.09.2021	
		195	Parivartan Sishu Gruha, Hi-Tech Colony, Malkangiri		69	30	39	CCIR0015/MKG/2018	01.08.2018	01.02.2019	
		196	Neelachala Adivasi Sevasharama, At-Teach Guda, MV-37 MKG		28	28	0	CCIR0014/MKG/2015	29/12/2015	29/12/2018	
		197	F.F. Erma Baka Blind, Deaf & Dumb School, At- Nayakguda, Po- Mitali, Malkangiri		118	76	42	CCIR003/MKG/2013	01/10/2016	01.09.2021	
22	Mayurbhanj	198	Rural development Action Cell-CCIs for Boys, at-Tulasichaura, Po-Baripada, Dist-Mayurbhanj, pin-757001	GIA	9	9	0	138/2012	24.11.2015	23.11.2018	
		199	Maas Mangala Balashram, Chengua, Mangalpur, Budasahi, Mayurbhanj	GIA	50	50	0	56/2006	30.12.2016	29.12.2021	
		200	Biswa bandhu sewak sangha, Sirakuli, Kananja, Mayurbhanj	GIA	18	18	0	57/2006	15.03.2017	14.03.2022	
		201	Gopabandhu Balashram, At-Bijayram Chandra Pur, W.No-17, P.O - Bhanjpur, Baripada	GIA	32	0	32	54/2006	26.08.2017	25.08.2022	
		202	Child Care Institutions for girls managed by MLMS, Praffala Nagar, Baripada, Mayurbhanj		20	0	20	MBJ/JJ/05/01/2014	17.10.2014	16.10.2017	
		203	Adruta Children Home, Address: Raghunathpur, Baripada, Mayurbhanj		20	20	0	MBJ/JJ/10/02/2014	17.10.2014	16.10.2017	
		204	Sai Karnashram, Balniketan, At-Rangamatia, Po-Patagadia, Via-Rasagobindapur, Mayurbhanj		17	17	0	MBJ/JJ/14/08/2015	31.03.2015	30.03.18	

Sl. No.	District	Sl. No.	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
		205	8	Sneha Bhavan Children Home, At- Santi Nagar, Durgapur, Ballapita, Mayurbhanj		18	0	18	MBJ/JJ/12/06/2015	31.03.2015	30.03.18	
		206	9	Divine Onkar Sewashram for Boys, At- Jodibibil, Po- Kendujani, Thakurmunda, Mayurbhanj		47	47	0	MBJ/JJ/07/01/2015	31.03.2015	30.03.218	
		207	10	Divine Onkar Sewashram for Girls, At- Jodibibil, Po- Kendujani, Thakurmunda, Mayurbhanj		79	0	79	MBJ/JJ/08/02/2015	31.03.2015	30.03.18	
		208	11	OH for Boys		0	0	0				OH
		209	12	SH for Boys		0	0	0				SH
		210	13	Rural Development Action Cell (RDAC), At-Naharapada, Po- Baripada, Ps-Baripada Town, Dist- Mayurbhanj, Pin-757001	GIA	18	12	6	39/30.07.2016	30.07.2016	29.07.2021	SAA
		211	1	Utkal Balashram, Sindhiguda, Nabarangpur	GIA	74	74	0	001/2013	25.08.2016	24.08.2019	
		212	2	Pandee Dindayal Upadhyaya Girl's Orphanage, At/Po- Majhiguda Po/Dist- Nabarangpur		47	0	47	003/2013	26.08.2013	25.08.2016	
		213	3	Sri Sri Rairamdas Sevashram, At- Saraguli, Po- Raighar, Nabarangpur	GIA	54	54	0	004/2013	10.09.2017	10.09.2022	
		214	4	Bernavas Children's Home, At- Padalguda Po/Dist- Nabarangpur		30	30	0	006/2013	11.09.2014	10.09.2017	
		215	5	IET Boy's Home, At- Dadhiguda Po- Umerkote, Pin No- 764073 Dist- Nabarangpur		30	30	0	007/2013	11.09.2014	10.09.2017	
		216	6	More Than enough Ministrics children's Home, At- Chutiaguda Po/Dist- Nabarangpur		16	16	0	008/2013	11.09.2014	10.09.2017	
		217	7	Good News India Children's Home, At- Sana Kumuli Po- Badakumuli, Via- Taragaon Dist- Nabarangpur		126	55	71	009/2015	30.10.2015	29.10.2018	
		218	8	Bethal Gospel Assembly Orissa Children's Home, At/Po- Majhiguda Dist- Nabarangpur		12	12	0	12/2015	30.10.2015	29.10.2018	
		219	9	Utkal Mar Thoma Project Hostel, At- Kabaguda, Po- Kukudabai, Dist- Nabarangpu		52	15	37	13/2015	30.10.2015	29.10.2018	
		220	10	Agape Children's Home, At/Po- Khatiguda, Dist- Nabarangpur		58	40	18	14/2015	30.10.2015	29.10.2018	
		221	11	Blessing Childrens Home, At- DNK, Umerkote, Nabarangpur		39	0	39	16/2015	30.10.2015	29.10.2018	
		222	12	Utkal Balashram, Nawarangpur Sakha	GIA	3	1	2	57/09.06.2017	09.06.2017	25.08.2019	SAA
		223	1	Anatha Parityakta Balashram, At- Laxminarayanpur, Po- Mahatpalla, Via- Ranpur, Nayagarh	GIA	29	14	15	03/CCI/NGR/2013	18.08.2017	17.02.2018	
		224	2	Nayagarh Kalaparisad, At- Panipola, Po- Balugaon, Nayagarh	GIA	13	5	10	114/2013	18.02.2018	17.08.2018	
		225	3	TAPASYA, Ghadual (Mahavir Nagar), Po/Dist- Nayagarh		1	0	1	06/CCI/NGR/2017-18	27.03.2018	26.09.2018	
		226	4	Anatha Parityakta Balashram, At- Laxminarayanpur, Po- Mahatpalla, Via- Ranpur, Nayagarh	GIA	5	2	3	42/08.11.2016	17.08.2016	16.08.2021	SAA

Sl. No.	District	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
25	Nuapada	227	Prachin Bharatiya Bidya Sabha Gurukul Ashram, At-Amsena, PS-Jonk, Dist- Nuapada	GIA	53	30	23	03/JJ-NUAPADA/2014	01.08.2017	31.07.2022	
		228	Kasturaba Balashram At-Khariar, Dist- Nuapada-766107	GIA	22	7	15	01/JJ-NUAPADA/2014	01.08.2017	31.07.2022	
		229	Karunya Balnikethan, Khariar, At-Gadramunda, Po- Khariar, Dist-Nuapada-766107		16	16	0	05/JJ-NUAPADA/2014	01.08.2017	31.07.2022	
		230	Nabaprabhat Open Shelter Home for Children, Khariar, Dist- Nuapada	GIA	20	11	9	08/JJ-NUAPADA/2014	01.08.2017	31.07.2022	Open shlter
26	Puri	231	Utkal Balashram, At- Narendrakona, Dist- Puri-2	GIA	80	33	47	01/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	
		232	Draupadi Mahila Samiti, At-Uttarahana, Puri Sadar, Dist- Puri	GIA	46	27	19	11/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	
		233	Acharya Harihar Sishu Bhawan, At-Shakhi Gopal, Dist- Puri	GIA	45	45	0	07/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	
		234	Nilachal Seva Pratisthan, At- Dayavihar, Kanas, Dist- Puri	GIA	148	78	70	08/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	
		235	AVA ( Children's Home), At- Delanga, Puri	GIA	17	11	6	06/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	
		236	Adruta Childrens Home, Lokonath Road, Puri, Dist-Puri		36	21	15	03/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	
		237	Missionary of Charity ( Brothers) Christo Jyoti Ashram, At-Lolonath Road, Balila Panda, Dist- Puri		9	9	0	09/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	
		238	Care India Charitable Trust, At-Chukratirtha Road, Dist- Puri		36	21	15	13/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	
		239	Sri Sarada Niketan, At- Utara, Kausalyaganga, Dist- Puri		15	15	0	14/JJ ( C & PC)/Puri	01.11.2016	31.10.2021	
		240	RUSH, At- Kalinandir Lane, Sarbodaya Nagar, Puri	GIA	24	12	12	02/JJ ( C & PC)/Puri	01.12.2017	30.11.2022	Open shlter
		241	Nilachal Seva Pratisthan, At- Dayavihar, PO-Kanas, Dist-Puri, Pin-752017	GIA	16	9	7	20/09.05.2013	09.05.2013	08.05.2016	SAA
27	Rayagada	242	ASSIST Children Home, Ashok Nagar, 1st Lane, Rayagada		51	0	51	18/JJ/RGDA/2013	25/10/2016	24.10.2021	
		243	Balniketan Children Home, At- Limameda, Po- Chalkhamba, Gunupur, Rayagada	GIA	33	33	0	09/JJ/RGDA/2013	25/10/2016	24.10.2021	
		244	Seva samaj Orphanage, Gunupur Branch, At/Po- Gunupur, Rayagada	GIA	31	0	31	07/JJ/RGDA/2013	25/10/2016	24.10.2021	
		245	Seva samaj Orphanage, Rayagada Branch, At/po- Rayagada, Dist- Rayagada	GIA	50	0	50	05/JJ/RGDA/2013	25/10/2016	24.10.2021	
		246	Seva samaj, Jabarguda Branch, At- Jabarguda, Po- Khaiapadar, Padmapur, Rayagada	GIA	50	0	50	04/JJ/RGDA/2013	25/10/2016	24.10.2021	
28	Sambalpur	247	Children's Home Dhankauda, Sambalpur	GIA	35	0	35	07/2014	31.01.2018	31.01.2021	
		248	Rukmini Lath Bal Niketan, Po- Bargaon, Via-Dhama, Dist-Sambalpur-768113	GIA	34	14	20	06/2014	30.10.2017	31.10.2018	
		249	Dr. Isaac Santra Balniketan, At-Phulijharan, Po-Jujumara, Sambalpur		31	15	16	01/2013	30.11.2016	29.11.2019	
		250	Rukmini Lath Bal Niketan, At-Chhanchanapalli, Po-Bargaon, Via-Dhama, Dist Sambalpur, Pin-768113	GIA	17	11	6	33/11.09.2015	06.09.2015	30.10.2017	SAA

Sl. No.	District	Sl. No.	Name and Address of the Organization	GIA/ NON GIA	Total No of Children	Boys	Girls	Registration No	Registration Valid from	Registration Valid upto	Remarks
29	Subarnapur	251	Children Home,Sonepur At/Po: Sonepur Dist-Subarnapur	GIA	25	8	17	136/2012	19.11.2015	19.11.2018	
		252	Grace Children Home,Sonepur At/Po:-Sonepur Dist:-Subarnapur		20	8	12	02/SNP/JJ/2014	8.01.2014	7.12.2017	
		253	Bhimabhoi Children Home, At:-Biseswarpali.Po:-Lachhipur Dist:Subarnapur		41	15	26	01/SNP/JJ/2014	8.01.2014	7.12.2017	
		254	Juba Jyoti Jubak Sangha, lot No.- 461,Gokarneswarpada, Ward No.-2, Sonepur, Dist-Subarnapur, Pin- 767017	GIA	1	0	1	48/09.02.2017	09.02.2017	19.11.2018	SAA
30	Sundargarh	255	Rourkela Sishu Bhawan, At- Pradhanpalli, Rourkela, Sundargarh	GIA	36	36	0	80/2006	04.08.2016	03.08.2021	
		256	Jay Sankar Seva Sharma, At/Po- Belsara, Tangarpalli, Sundargarh	GIA	100	49	51	90/2007	04.08.2016	03.08.2021	
		257	Sishu Seva Ashram,Deobhubanpur, Via- Balishankara, Dist.-Sundargarh, PIN- 770015	GIA	29	29	0	81/2006	04.08.2016	03.08.2021	
		258	SOS Children's village RKL- 9,Sundargarh		165	51	114	102/2008	01.06.2016	31.05.2019	
		259	Sahayog for Rehabilitation & Development, Biramitrapur		45	21	24	106/2008	01.12.2015	30.11.2018	
		260	Banabasi Vidya Sabha Gurukul Ashram, At/Po-Vedavyas , Rourkela	GIA	86	86	0	82/2006	04.08.2016	03.08.2021	
		261	Little Orchard Vivid for Ecstasy, At- Danatoli,Rajabasa,Po-Latalaga Dist- Sundargarh	GIA	29	19	10	141/2012	31.03.2016	30.03.2021	
		262	Adruta Children Home,At-Nabrangapur SublayaRoad,Po/Dist-Sundargarh		15	15	0	03 of 2013	04.08.2016	03.08.2021	
		263	Service to Humanity Foundation,Manabseva Marg,Jagda,Rourkela,Dist- Sundargarh,Pin-769042		20	13	7	06 of 2013	04.08.2016	03.08.2021	
		264	Manab Seva Pratistan,At-Tukuda,Po- Sole, Sundargarh		20	14	6	05 of 2013	04.08.2016	03.08.2021	
		265	Ekalavya Sevashram, At- Rungidhipa, Po- Hemgiri, Dist- Sundargarh, 770013		24	10	14	22/SNG/2015	22.04.2015	21.04.2018	
		266	Sarbabhautik Anath Sishu Ashram, At- Malgodam Road, Basanti Nagar, Rourkela		35	21	14	17/SNG/2015	22.04.2015	21.04.2018	
		267	Open shelter (DISHA), B-12, Asiyana Colony, Bisra, Dist-Sundargarh, 770036	GIA	30	16	14	1 of 2013	01.06.2016	31.05.2019	Open shlter
		268	Observation Home for Boys,At/Po- Rourkela, Dist-Sundargarh	GIA	138	138	0	23/SNG/2017	04.08.2017	03.08.2022	
		269	Special Home for Boys, At/Po- Rourkela, Dist-Sundargarh	GIA	1	1	0	23/SNG/2017	04.08.2017	03.08.2022	
		270	DISHA, At-Ashiyana Colony,Po/PS- Bisra, Dist- Sundergarh, Pin-770036	GIA	76	34	42	40/30.07.2016	30.07.2016	29.07.2021	SAA
<b>Total</b>					<b>12751</b>	<b>6822</b>	<b>5929</b>				

## List of Specialised Adoption Agency (SAAs)

Sl. No.	Districts	Sl. No.	Name of the Organisation	Address	SAA Recognition Certificate No. & Date	Children's Home validity	SAA validity
1	ANGUL	1	Adruta Children Home	At-Panchamahala, Near Adarsh Enginnering College, Po/S/Dist-Angul, Pin-759122	38/ 30.07.2016	20.06.2017 to 19.06.2022	30.07.2016 to 29.07.2021
2	BALANGIR	2	Gram Mangal Pathagar	At/Po-Salepali, Dist-Balangir, Pin-767067	52 / 05.06.2017	16.01.2017 to 15.01.2020	05.06.2017 to 15.01.2020
3	BARGARH	3	Kasturba Gandhi Matruniketan	At/Po-Palkmal, Dist-Bargarh, Pin-768039	64 / 16.07.2018	01.04.2018 to 31.03.2023	16.07.2018 to 31.03.2023
4	CUTTACK	4	Basundhara	Basundhara Nagar, Abhinaba Bidanasi, Cuttack - 753014, Orissa	30/ 23.06.2015	26.08.2016 to 25.08.2021	09.05.2015 to 08.05.2018
		5	Servants of India Society	At-Choudwar, PO-Kapaleswar, PS-Choudwar, Dist- Cuttack, Pin-754 071 (ODISHA)	55/ 05.06.2017	26.08.2016 to 25.08.2021	01.01.2017 to 26.08.2021
5	DEOGARH	6	SUPPORT	At/Po-Purunagarh, Po/Dist-Deogarh, Pin-768119, Odisha	62/ 29.03.2018	04.03.2016 to 03.03.2019	29.03.2018 to 03.03.2019
6	DHENKANAL	7	Maharshi Dayananda Service Mission	Mouza-Kathagada, PS-Town PS, Po/Dist-Dhenkanal, Pin-759001	61/ 30.12.2017	01.07.2017 to 30.06.2022	01.07.2017 to 30.06.2022
7	GAJAPATI	8	Nissan Shalom Children Home	At/Po-Gumma, Gumma Block, Dist-Gajapati	59/ 02.01.2018	22.01.2017 to 21.01.2022	02.01.2018 to 21.02.2022
8	GANJAM	9	Utkal Balashram Berhampur Ganjam Sakha	At-Gosaninuagaon, Po-Berhampur, PS-Gosaninuagaon, Dist- Ganjam, Pin-760003	41/ 30.07.2016	01.09.2017 to 01.09.2022	30.07.2016 to 29.07.2021
9	JAGATSINGHPUR	10	Sishu Ashram	At/Po/Dist-Jagatsinghpur, PIN-754103	63 / 09.07.2018	30.09.2016 to 29.09.2019	09.07.2018 to 29.09.2019
10	JAJPUR	11	Utkal Balashram, Jajpur Sakha	At/Po/Dist-Jajpur, Pin-755001	56/ 05.06.2017	30.08.2016 to 29.08.2019	05.06.2017 to 29.08.2019
11	JHARSUGUDA	12	Mercy Memorial Children Home under (DANIELS)	At-Shastrinagar, Po-Brajarajnar, Dist-Jharsuguda, Pin-768216	58/ 16.09.2017	12.01.2016 to 30.11.2019	16.09.2017 to 30.11.2019
12	KALAHANDI	13	Jasoda Anatha Ashram	At./PO/PS-Dharamgarh, Dist- Kalahandi, PIN-766015 (Odisha)	46/ 24.01.2017	08.09.2016 to 07.09.2021	24.01.2017 to 07.09.2021
		14	Nehru Seva Sangh	AT/P.O-Paramandapur, Station Road, Via-Bhawanipatna, DIST. Kalahandi, ORISSA, Pin-766001	45/ 08.11.2016	14.07.2016 to 07.09.2021	15.07.2016 to 14.07.2021
13	KANDHAMAL	15	Banabasi Seva Samiti	AT/ P.O. Baliguda, DIST.-Kandhamal, Orissa, PIN-762103	53/ 05.06.2017	22.01.2014 to 21.01.2020	22.01.2017 to 21.01.2020
14	KENDRAPARA	16	Lutheran Mahila Samittee	At./P.O.-Patallpank, Via-Kujang, Dist-Kendrapara, Odisha, Pin-754141	51/ 10.05.2017	01.11.2016 to 31.10.2021	01.11.2016 to 31.10.2021
		17	Pallishree Mahila Samittee	Near Telephone Exchange, At./P.O-Korua, Dist- Kendrapara, Odisha, Pin-754134	47/ 24.01.2017	01.11.2016 to 31.10.2022	07.05.2016 to 31.10.2019
15	KEONJHAR	18	Manoj Manjari Sishu Bhawan	At.-Mining Road, P.O.-Keonjhargarh, Dist-Keonjhar, Pin-758001, Orissa	54/ 05.06.2017	29.05.2017 to 18.03.2022	29.05.2017 to 18.03.2022
		19	Self Realisation Mission	At-Banamunda Sahi, Po-Ghasipura, Via-Aanandapur, Dist- Keonjhar, Pin-758015	49/ 27.03.2017	19.03.2017 to 18.03.2022	27.03.2017 to 18.03.2022
16	KHORDHA	20	Subhadra Mahatab Seva Sadan	At. Koliathia, P.O.-Aigania, Khandagir, Bhubaneswar, Khurda Orissa, Pin-751019	60/ 30.12.2017	05.04.2017 to 04.04.2022	16.09.2017 to 04.04.2022
17	KORAPUT	21	Integrated Development Society	At/Po-Dasamantpur, Dist-Koraput, State-Odisha, Pin-764028	44/ 08.11.2016	01.04.2016 to 31.03.2021	01.04.2016 to 31.03.2021
18	MAYURBHANJ	22	Rural Development Action Cell (RDAC)	At-Naharapada, Po-Baripada, Ps-Baripada Town, Dist- Mayurbhanj, Pin-757001	39/ 30.07.2016	24.11.2015 to 23.11.2018	30.07.2016 to 29.07.2021
19	NAWARANGPUR	23	Utkal Balashram, Nawarangpur Sakha	At/Po-Sindhiguda, Via-Miraniguda, Dist-Nawarangpur, Pin-764063	57/ 09.06.2017	25.08.2016 to 25.08.2019	09.06.2017 to 25.08.2019
20	NAYAGARH	24	Anatha Parityakta Balashram	At-Sriram Nagar, Khandapada Road, Near Godabari Kalyani Mandap, Nayagarh-752069	42/ 08.11.2016	22.08.2016 to 21.08.2021	17.08.2016 to 16.08.2021
21	PURI	25	Nilachal Seva Pratisthan	Nilachal Seva Pratisthan , At-Dayavihar, PO-Kanas, Dist-Puri, Pin-752017	20/ 09.05.2013	01.12.2014 to 30.11.2017	09.05.2013 to 08.05.2016
22	SAMBALPUR	26	Rukmini Lath Bai Niketan	At-Chhanchanapalli, Po-Bargaon, Via-Dhama, Dist Sambalpur, Pin-768113	33/ 11.09.2015	31.10.2014 to 30.10.2017	06.09.2015 to 30.10.2017
23	SUBARNAPUR	27	Juba Jyoti Jubak Sangha	Plot No.-461, Gokarneswarpada, Ward No.-2, Sonepur, Dist-Subarnapur, Pin-767017 (Odisha)	48/ 09.02.2017	19.11.2015 to 19.11.2018	09.02.2017 to 19.11.2018
24	SUNDARGARH	28	DISHA	At-Ashiyana Colony, Po/PS-Bisra, Dist-Sundergarh, Pin-770036	40/ 30.07.2016	01.06.2016 to 31.05.2019	30.07.2016 to 29.07.2021



HON'BLE JUDGES, DIGNITARIES AND PARTICIPANTS AT THE STATE LEVEL CONSULTATION



# Sishu Surakhya

Quarterly Newsletter

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